

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|-------------------|--|-----------------------------|--|--------------------------|
| 1 | D-BLAPL/4494/2026 | POMESH TEMTRE @ TAMBHRE VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | EOW,BHUBANESWAR /5 /2024 () // | AOR20220001558C202600030 |
| 2 | D-BLAPL/4500/2026 | SATHA ROUSTRAY @ SATYA @ SATHIA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /232 /2024 () // | |
| 3 | D-BLAPL/4501/2026 | MANOJ SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | POLASARA PS /313 /2022 () // | |
| 4 | D-BLAPL/4504/2026 | RAKESH BARIK @ BARIKI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /851 /2025 () // | |
| 5 | D-BLAPL/4506/2026 | GOPABANDHU PRADHAN VS STATE OF ODISHA | MAHES DAS VS | DARINGBADI /2 /2026 () // | |
| 6 | D-BLAPL/4508/2026 | MD. WAQUAR KHAN @ WAQUAR KHAN VS STATE OF ODISHA | BISWORANJAN SWAIN VS | ROURKELA CYBER P.S. /3 /2026 () // | |
| 7 | D-BLAPL/4510/2026 | AKASH BINDHANI VS STATE OF ODISHA | TIRTH KUMAR SAHU VS | NILGIRI /356 /2024 () // | |
| 8 | D-BLAPL/4513/2026 | PAPU @ PABITRA KUMAR MOHANTY VS STATE OF ODISHA | BISWABHUSAN DAS VS | JAGATSINGPUR /703 /2025 () // | |
| 9 | D-BLAPL/4514/2026 | LAXMIDHAR SING @ KATE VS STATE OF ODISHA | TIRTH KUMAR SAHU VS | NILGIRI /186 /2025 () // | |
| 10 | D-BLAPL/4515/2026 | BINDUSAGAR MOHANTY VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | MOTANGA /4 /2026 () // | |
| 11 | D-BLAPL/4516/2026 | SIMON PRADHAN @ SIMAN VS STATE OF ODISHA | MAHES DAS VS | KOTOAGARH /14 /2026 () // | |

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| 12 | D-BLAPL/4518/2026 | BALARAM SINGH @ BALA VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | JARAPADA /36 /2026 () // | AOR20220001648C202600004 |
| 13 | D-BLAPL/4520/2026 | MD. FIROZ VS STATE OF ODISHA | BISWORANJAN SWAIN VS | BARBIL /39 /2025 () // | |
| 14 | D-BLAPL/4522/2026 | MD. ZAHID QURESHI @ ABDUL SAHID QURESHI VS STATE OF ODISHA | BISWORANJAN SWAIN VS | PLANTSITE /295 /2019 () // | |
| 15 | D-BLAPL/4527/2026 | RUPAK KUMAR SAHOO VS STATE OF ODISHA | PRASANTA KUMAR ROUSTRAY VS | PADAMPUR /240 /2025 () // | AOD20240000391C202600008 |
| 16 | D-BLAPL/4528/2026 | PRADIP DALABEHERA VS STATE OF ODISHA | MAHES DAS VS | DARINGBADI /28 /2026 () // | |
| 17 | D-BLAPL/4536/2026 | TAJUDDIN KHAN @ TAJU @ TAJUB @ TAJU KHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARAMBA /377 /2025 () // | |
| 18 | D-BLAPL/4546/2026 | KARTIK JENA @ BAPUNI VS STATE OF ODISHA | SAKTI PRASAD DAS VS | BALIAPANDA /227 /2025 () // | |
| 19 | D-BLAPL/4548/2026 | JUMAR PRASAD DHAL VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA SADAR /24 /2026 () // | |
| 20 | D-BLAPL/4550/2026 | LALIT MEHER VS STATE OF ODISHA | SHIBANI SHANKAR PRADHAN VS | //0 () // | |
| 21 | D-BLAPL/4559/2026 | SUMAN KANHAR @ LITU VS STATE OF ODISHA | SITIKANT MISHRA VS | PHIRINGIA /124 /2022 () // | |
| 22 | D-BLAPL/4561/2026 | BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA | DILLIP KUMAR PRADHAN VS | DHENKANAL TOWN /247 /2025 () // | |
| 23 | D-BLAPL/4563/2026 | PINTU NAYAK | SOUMYA KANTA TRIPATHY | KALIMELA /270 /2025 | AOD20240000239C202600004 |

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| | | VS | VS | () | |
| 24 | D-BLAPL/4564/2026 | STATE OF ODISHA TARI GOLARI | SOUMYA KANTA TRIPATHY | ORKEL /179 /2025 | AOD20240000239C202600005 |
| | | VS | VS | () | |
| 25 | D-BLAPL/4565/2026 | STATE OF ODISHA BANTI | AMLAN SHAKTI PAUL | / /0 | |
| | | VS | VS | () | |
| 26 | D-BLAPL/4569/2026 | STATE OF ODISHA GHASIRAM GADABA | TARINI PANIGRAHI | JEYPORE SADAR /101 /2021 | AOR20220000151C202600008 |
| | | VS | VS | () | |
| 27 | D-BLAPL/4570/2026 | STATE OF ODISHA MANAS BEHERA | ANIL KUMAR DALAI | DELANGA /312 /2025 | |
| | | VS | VS | () | |
| 28 | D-BLAPL/4571/2026 | STATE OF ODISHA HEMANTA PRUSETH @ ADITYA | SAMARENDRA BAHADUR | SUNDARGARH TOWN /407 /2025 | |
| | | VS | VS | () | |
| 29 | D-BLAPL/4572/2026 | STATE OF ODISHA MANOJ KUMAR SAHU @ SAHOO | MALLICK BEBRAT SMRUTIRANJAN | KANDARPUR /75 /2025 | AOD20220004450C202600004 |
| | | VS | VS | () | |
| 30 | D-BLAPL/4574/2026 | STATE OF ODISHA DIPU @ DEEPAK PRADHAN | SADHAN MOHANTY | TIGIRIA /76 /2023 | |
| | | VS | VS | () | |
| 31 | D-BLAPL/4575/2026 | STATE OF ODISHA RAJESH @ SUSIL NAIK @ SUSHIL NAIK | JUGALA KISHORE PANDA | COLLIERY /604 /2025 | |
| | | VS | VS | () | |
| 32 | D-BLAPL/4579/2026 | STATE OF ODISHA MANOJ KUMAR SAHU @ SAHOO | MALLICK BEBRAT SMRUTIRANJAN | JAGATPUR /190 /2025 | AOD20220004450C202600005 |
| | | VS | VS | () | |
| 33 | D-BLAPL/4586/2026 | STATE OF ODISHA TULASIRAM TAKRI | ABHAS MOHANTY | / /0 | |
| | | VS | VS | () | |
| 34 | D-BLAPL/4588/2026 | STATE OF ODISHA MD ZARAIT @ ZARAT | BHARAT BHUSAN ROURAY | RAGHUNATHPALI /473 /2024 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/4608/2026 | STATE OF ODISHA KISHORE KUMAR MOHAPATRA VS | SK. ZAFARULLA VS | // TIHIDI /5 /2021 () | |
| 36 | D-BLAPL/4610/2026 | STATE OF ODISHA MIKI @ MICKY @ MANORANJAN SAHOO VS | DEVASHIS PANDA VS | // KHURDA MODEL /351 /2023 () | |
| 37 | D-BLAPL/4611/2026 | STATE OF ODISHA MADHUSUDAN BAREI VS | DEVASHIS PANDA VS | // SAMBALPUR SADAR /365 /2025 () | |
| 38 | D-BLAPL/4613/2026 | STATE OF ODISHA (OPID) DOULAT SATNAMI VS | PRABHAV BEHERA VS | // / /0 () | |
| 39 | D-BLAPL/4622/2026 | STATE OF ODISHA HEMANTA RAITA VS | JYOTIRMAYA SAHOO VS | // K.NUAGAON /270 /2025 () | |
| 40 | D-BLAPL/4626/2026 | STATE OF ODISHA BIRANCHI @ BIRANCHI NARAYAN NAIK VS | SUBODH KUMAR MOHANTY VS | // BISWANATHPUR /8 /2026 () | |
| 41 | D-BLAPL/4633/2026 | STATE OF ODISHA GUNJAN MAHADEO ADSUL VS | DAYANIDHI MISHRA VS | // MOHANA /106 /2023 () | |
| 42 | D-BLAPL/4635/2026 | STATE OF ODISHA KRUPA PANGI VS | KIRAN KUMAR PATEL VS | // CHITRAKONDA /103 /2025 () | AOD20240000667C202600006 |
| 43 | D-BLAPL/4636/2026 | STATE OF ODISHA ASHOK NAIK @ MUNA VS | ARIJEET MISHRA VS | // BANKI /320 /2023 () | |
| 44 | D-BLAPL/4637/2026 | STATE OF ODISHA ANATHA BISWAL VS | RAKESH KUMAR SARANGI VS | // RANPUR /277 /2025 () | AOR20220001665C202600015 |
| 45 | D-BLAPL/4638/2026 | STATE OF ODISHA BIDYADHAR ROURTRAY @ BIDYA VS | BIJAYA KUMAR RAGADA VS | // INDUSTRIAL ESTATE PS /212 /2025 () | AOD20220004577C202600009 |
| | | STATE OF ODISHA | | // | |

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| 46 | D-BLAPL/4641/2026 | DILIP PUTEL VS STATE OF ODISHA | MALAYA RANJAN GADATYA VS | BOLANGIR SADAR /431 /2025 () // | AOD20260000101C202600001 |
| 47 | D-BLAPL/4642/2026 | ROHITA PARIDA VS STATE OF ODISHA | KEDAR CHANDRA BEHERA VS | KABISURYANAGAR /238 /2025 () // | |
| 48 | D-BLAPL/4643/2026 | LUCKY SINGH VS STATE OF ODISHA | PRATIK DASH VS | CHHEND /97 /2025 () // | |
| 49 | D-BLAPL/4644/2026 | SOMANATH NAIK @ SOMNATH NAIK VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // () // | AOR20220001558C202600031 |
| 50 | D-BLAPL/4645/2026 | GANANATH NAYAK VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | BARKOTE /475 /2025 () // | |
| 51 | D-BLAPL/4649/2026 | SANJEETA BHATRA VS STATE OF ODISHA | BIBHUDHANANDA MUDULI VS | //0 () // | |
| 52 | D-BLAPL/4650/2026 | BIKASH KUMAR MALIK VS STATE OF ODISHA | BIJAYA KUMAR PARIDA VS | SORO /1050 /2025 () // | |
| 53 | D-BLAPL/4655/2026 | SIVA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TARASINGI /75 /2023 () // | |
| 54 | D-BLAPL/4661/2026 | JARA @ JADA @ PRAMOD KUMAR NAYAK @ PRAMOD KUMAR NAYAK VS STATE OF ODISHA | ODAKUMAR NAYAK VS | BIDANASI /342 /2025 () // | |
| 55 | D-BLAPL/4662/2026 | GUNU @ AKHILA NAIK VS STATE OF ODISHA | RONIT GHOSH VS | COLLIERY /593 /2025 () // | |
| 56 | D-BLAPL/4666/2026 | ARUP RANJAN JENA VS STATE OF ODISHA | Soubhagya Swain VS | // () // | AOR20220001296C202600023 |
| 57 | D-BLAPL/4668/2026 | ROSHAN SINGH | SARBESWAR SAHOO | // | AOD20220004505C202600019 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/4669/2026 | PRADIPTA BALIARSINGH @ FAKIRA | JYOTIRMAYA SAHOO | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/4675/2026 | MUNA KHAN | SANTOSH KUMAR MAHANTY | // | AOD20240000242C202600027 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-BLAPL/4676/2026 | DEEPAK SONKAR | BHARAT BHUSAN ROUSTRAY | RAGHUNATHPALI /473 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-BLAPL/4687/2026 | BUNTY AGARWAL ALIAS MAYANK AGRAWAL | PRASANTA KUMAR ROUSTRAY | // | AOD20240000391C202600011 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-BLAPL/4688/2026 | FAJAN ABDUL LATIF SHAIKH ALIAS FAIZAN | DIBYA JYOTI SAHOO | // | AOD20240000587C202600024 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-BLAPL/4689/2026 | KUSTA KHURA | DIBYA JYOTI SAHOO | // | AOD20240000587C202600025 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-CMAPL/6073/2026 | RANJAN KUMAR JENA | DEEPALI MAHAPATRA | // | |
| | | VS | VS | () | |
| | | COMMISSIONER OF CONSOLIDATION AND SETTLEMENT ODISHA, BBSR | | // | |
| 65 | D-CMP/5998/2026 | GOPABANDHU BEHERA | NIRANJAN PANDA | // | AOD20250000124C202600006 |
| | | VS | VS | () | |
| | | BRAJABANDHU BEHERA | | // | |
| 66 | D-CMP/6000/2026 CMP/289/2026 | SHYAMALATA AGRAWAL | PANKAJ KUMAR JAIN | // | |
| | | VS | VS | | DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) |
| | | RAJ KUMAR SARAFF | | | CS/0000001/2018 |
| 67 | D-CMP/6002/2026 | JAGANNATH ROUTO @ ROUT | MADAN MOHAN SWAIN | // | |
| | | VS | VS | () | |
| | | DIRECTOR, M/S. AIZPLAZA RETAIL, HOLDINGS PVT. LTD. | | // | |
| 68 | D-CMP/6023/2026 CMP/292/2026 | SURENDRA ADLEKHA | AMIT PRASAD BOSE | // | |
| | | VS | VS | | CIVIL JUDGE (SD),BARGARH(Bargarh) |

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| 69 | D-CMP/6077/2026 | DEEPAK BISWAS BRAJAKISHORE DAS VS GOVT. OF ORISSA | SUSANTA KUMAR JETHY VS | CS/0000083/2013 // () | |
| 70 | D-CMP/6084/2026 | NANDA KISHORE DAS VS ALEKHA NAYAK | ALOK KUMAR PANDA VS | // () | AOD20240000536C202600008 |
| 71 | D-CMP/6153/2026 | KHETRABASI BISWAL VS KUNTI BISWAL | SUKANTA KUMAR NAYAK VS | // () | |
| 72 | D-CMP/6167/2026 | RANJIT LENKA VS FAKIR MOHAN LENKA | MITHUN DAS VS | // () | |
| 73 | D-CONTC/5970/2026 | CHUDAMANI MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING, ODISHA | ADV VS | // () | AOD20220001936C202600016 |
| 74 | D-CONTC/5971/2026 | MOHAN CHARAN MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING | ADV VS | // () | AOD20220001936C202600009 |
| 75 | D-CONTC/5977/2026 | BHARAT CHANDRA KAMILA VS ASWATHY S., I.A.S | ADV. VS | // () | |
| 76 | D-CONTC/5985/2026 | USHARANI SARANGI VS DR.N.THIRUMALA NAIK, I.A.S | ADV. VS | // () | |
| 77 | D-CONTC/5993/2026 | KAILASH CHANDRA BEHERA VS SHUBA SARMA, IAS | ADV. VS | // () | |
| 78 | D-CONTC/6007/2026 | AMBARISA SARANGI VS ARVIND AGARWAL, I.A.S | ADV. VS | // () | |
| 79 | D-CONTC/6009/2026 | PRASANTA KUMAR DAS VS DR.MRINALINI DARSWAL, IAS | ADV. VS | // () | |

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| 80 | D-CONTC/6012/2026 | RAMAKANTA CHOUDHURY VS ARVIND AGARWAL, I.A.S | ADV. VS | // 0 // | |
| 81 | D-CONTC/6025/2026 | SUNAKAR SHARMA VS HEMANT SHARMA, IAS | ADV. VS | // 0 // | |
| 82 | D-CONTC/6030/2026 | ANUPAMA KHUNTIA VS DR.PRADEEP KUMAR GURU, DIRECTOR HEALTH SERVICES, ODISHA | ADV. VS | // 0 // | |
| 83 | D-CONTC/6035/2026 | SMITA CHOUDHURY VS MINAKSHI BRAHMA, THE REGIONAL MANAGER, (LEGAL), BHUBANESWAR | ADV. VS | // 0 // | |
| 84 | D-CONTC/6037/2026 | SANTOSH KUMAR SAHOO VS DR. N.THIRUMALA NAIK, IAS | ADV. VS | // 0 // | |
| 85 | D-CONTC/6040/2026 | SARAT CHANDRA NAYAK VS DR.N.THIRUMALA NAIK, IAS | ADV. VS | // 0 // | |
| 86 | D-CONTC/6046/2026 | SANKET PRASAD JANI VS HARISCHANDRA ROUT, CHIEF GENERAL MANAGER, P AND A, IPICOL, BBSR | DEBASIS ROUT VS | // 0 // | AOD20250001139C202600003 |
| 87 | D-CONTC/6055/2026 | SURESH NAYAK VS ARABINDA KUMAR PADHEE, IAS | RAJIB RATH VS | // 0 // | |
| 88 | D-CONTC/6072/2026 | INDIRA KUMARI BHUKTA VS SATYA RANJAN SAHOO, DIRECTOR,SECONDARY EDUCATION,BHUBANESWAR | ADV. VS | // 0 // | |
| 89 | D-CONTC/6079/2026 | M.C. OF PANCHAYAT HIGH SCHOOL,TILEIMAL VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S. | ADV. VS | // 0 // | |
| 90 | D-CONTC/6085/2026 | MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, CHHATAPIPAL VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S. | ADV. VS | // 0 // | |
| 91 | D-CONTC/6097/2026 | PRAKASH CHANDRA MOHANTY | PRAJIT KUMAR PRADHAN | // | |

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| | | VS | VS | 0 | |
| 92 | D-CONTC/6106/2026 | HEMANT SHARMA, IAS BIDUR KUMAR PRADHAN | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| 93 | D-CONTC/6116/2026 | ARVIND AGRAWAL, I.A.S CHANDRAKANTA RATH | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| 94 | D-CONTC/6122/2026 | ARVIND AGRAWAL, I.A.S HARIPADA MAITY | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| 95 | D-CONTC/6150/2026 | ARVIND AGRAWAL, I.A.S MANORAMA JENA | ADV. | // | |
| | | VS | VS | 0 | |
| 96 | D-CONTC/6155/2026 | SIDDHARTHA GOURAB PARIDA (ORS), ADDL. TAHASILDAR, BHUBANESWAR KRUSHNA CHANDRA MALLICK | ADV. | // | |
| | | VS | VS | 0 | |
| 97 | D-CONTC/6192/2026 | ER. SATYABRATA BEHERA, ENGINEER-IN-CHIEF (CIVIL), BHUBANESWAR JITENDRA KUMAR MISHRA | PRASANTA KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 98 | D-CONTC/6200/2026 | SUBHA SARMA, I.A.S DURYODHAN MALLIK | ADV. | // | |
| | | VS | VS | 0 | |
| 99 | D-CONTC/6203/2026 | ABHISEK DAS, TAHASILDAR, PURI DEVRAJ MOHANTY | ADV. | // | |
| | | VS | VS | 0 | |
| 100 | D-CONTC/6205/2026 | PARUL PATAWARI, IAS SK.TAHAZUD HODA | ADV. | // | |
| | | VS | VS | 0 | |
| 101 | D-CONTC/6208/2026 | DIPTESH PATNAIK, IPS ANANTA KUMAR NAYAK | ADV | // | AOR20220001611C202600030 |
| | | VS | VS | 0 | |
| 102 | D-CONTC/6209/2026 | DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY MIR ABDUL HAFIZ | ADV. | // | |
| | | VS | VS | 0 | |

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| 103 | D-CONTC/6211/2026 | DR.N.THIRUMALA NAIK, I.A.S ARJUN PATNEYA VS SUBHA SARMA, IAS | ADV. VS | // // () | |
| 104 | D-CONTC/6215/2026 | SANTANU KUMAR KHUNTIA VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BHUBANESWAR | ADV. VS | // // () | |
| 105 | D-CONTC/6217/2026 | BUDHIA DAKUA VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BHUBANESWAR | ADV. VS | // // () | |
| 106 | D-CONTC/6224/2026 | ADIKANDA DEY VS KALI PRASANNA MAHAPATRA, I.A.S | ADV. VS | // // () | |
| 107 | D-CONTC/6232/2026 | BALABHADRA PURTY VS SURYAWANSHI MAYUR VIKASH, COLLECTOR CUM DISTRICT MAGISTRATE BALASORE. | ADV VS | // // () | AOR20220001736C202600023 |
| 108 | D-CONTC/6234/2026 | JITENDRA KUMAR RANA VS SATYAJIT MOHANTY, COMMANDANT GENERAL HOME GUARD, ODISHA | ADV VS | // // () | AOR20220001736C202600024 |
| 109 | D-CRLA/4551/2026 | RAMANATH DAS VS STATE OF ODISHA(VIG.) | RAJAT KUMAR PANDA VS | SAMBALPUR VIGILANCE /33 /2002 () // | |
| 110 | D-CRLA/4558/2026 | KANHUA @ KHIROD KUMAR SAHOO VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | SALIPUR /87 /2021 () // | |
| 111 | D-CRLA/4566/2026 | GHASIRAM SAHU VS STATE OF ODISHA | AMIT KUMAR SAA VS | DUNGURIPALI /20 /2026 () // | |
| 112 | D-CRLA/4584/2026 | KALIA @ SANKAR LENKA VS STATE OF ODISHA | ABHAS MOHANTY VS | BHADRAK RURAL /753 /2025 () // | |
| 113 | D-CRLA/4618/2026 | PRAKASH SAMAL VS STATE OF ODISHA | MAITRIJIT MOHANTY VS | / /0 () // | |

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| 114 | D-CRLA/4632/2026 | GURUDEV JENA VS STATE OF ODISHA | BYOMOKESH SAHOO VS | KUCHINDA /270 /2020 () // | |
| 115 | D-CRLA/4657/2026 | KALIA@PRASANTA SAHU@PRASANT KUMAR SAHU VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | JALESWAR /152 /2025 () // | |
| 116 | D-CRLLP/4532/2026 | STATE OF ODISHA VS PRADEEP KUMAR PRADHAN | PARTHA SARATHI NAYAK, A.G.A. VS | BOUDH /86 /2022 () // | LOD20240000194C202600049 |
| 117 | D-CRLLP/4540/2026 | STATE OF ODISHA VS RAMANI RANJAN MAHALIK | GAYATRI PATRA, A. S.C. VS | KHANTAPADA /170 /2022 () // | LOD20240000172C202600045 |
| 118 | D-CRLMA/4499/2026 | PRATAP PRASAD VS STATE OF ODISHA | ADV. VS | SPL.TASK FORCE /16 /2019 () // | |
| 119 | D-CRLMA/4507/2026 | TRINATH PRASAD MOHANTY VS STATE OF ODISHA | SUVASHISH PATTANAIAK VS | SAHID NAGAR P.S. /183 /2006 () // | |
| 120 | D-CRLMA/4659/2026 | BIGHNA @ BIGHINI @ BIGHNESH NAYAK @ RAJA @ BOOTHNISHWAI SAHOO VS STATE OF ODISHA | BOOTHNISHWAI SAHOO VS | NARASINGHPUR /160 /2022 () // | |
| 121 | D-CRLMA/4663/2026 | BIGHNA @ BIGHINI @ BIGHNESH NAYAK @ RAJA @ BOOTHNISHWAI SAHOO VS STATE OF ODISHA | BOOTHNISHWAI SAHOO VS | NARASINGHPUR /8 /2020 () // | |
| 122 | D-CRLMC/4496/2026 | SRIKANTA KUMAR PAKAL VS STATE OF ODISHA | SRINIVAS MOHANTY VS | CHOUDWAR /756 /2025 () // | AOR20240000732C202600046 |
| 123 | D-CRLMC/4497/2026 | MADAN PALAKA VS STATE OF ODISHA | SAROJ KUMAR PADHY VS | CHANDILI /130 /2024 () // | |
| 124 | D-CRLMC/4521/2026 CRLMC/496/2026 | BIDYADHAR PARIMANIK VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | BIDANASI /182 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000163/2021 | |
| 125 | D-CRLMC/4523/2026 | AKHILESH KUMAR | RAJIB LOCHAN PATTANAIAK | //0 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLMC/4525/2026 | SNEHALATA PATNAIK | NALINI KUMAR JENA | DHENKANAL TOWN /284 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLMC/4529/2026 | ASHOK KUMAR NAIK | PRIYA RANJAN SINGH | DHENKANAL SADAR /170 /2017 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLMC/4534/2026 | DHARITRI PRASAD MISHRA | MAMTA TRIPATHY | Maitri Vihar PS /516 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLMC/4545/2026 | PAWAN KUMAR JAJODIA | GOPABANDHU DASH | / /0 | |
| | | VS | VS | () | |
| | | DIRECTORATE OF ENFORCEMENT, G.O.I., KHURDA | | // | |
| 130 | D-CRLMC/4549/2026 | AMRENDRA MOHANTY @ CHOCOLATE | DEEPAK KU SAHOO | MAHAKALPARA /160 /2014 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLMC/4553/2026 | SUDAM POLAI | ARIJEET MISHRA | / /0 | |
| | | VS | VS | () | |
| | | DHIRENDRA SAHU | | // | |
| 132 | D-CRLMC/4573/2026 | JITU PRADHAN | SUJIT KUMAR PATNAIK | KODALA /315 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLMC/4576/2026 | HARISH CHANDRA GIRI | DEBASANAN DAS | SINGLA /48 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMC/4577/2026 | BHAGABAN DAS | NITYANANDA MOHAPATRA | / /0 | |
| | | VS | VS | () | |
| | | RANJITA DAS | | // | |
| 135 | D-CRLMC/4599/2026 | PRIYANKA PRIYADARSHINI MOHANTY | SASHI BHUSAN LENKA | GOBINDAPUR /20 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLMC/4604/2026 | BIDYDHAR DHAL | SURYAKANTA DWIBEDI | BARI RAMCHANDRAPUR /16 /2025 | |
| | | VS | VS | () | |

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| 137 | D-CRLMC/4606/2026 | STATE OF ODISHA BRAJA BHAI @ BRAJARAJ DAS VS | RAMANI KANTA PATTANAİK VS | // CANTONMENT ROAD /88 /2006 () | |
| 138 | D-CRLMC/4607/2026 | STATE OF ODISHA CHANDAN@AKASH PATASINGH@PATALASINGH@ANISH KUMAR PATALSINGH VS | ANISH KUMAR PATALSINGH VS | // DELANGA /255 /2022 () | |
| 139 | D-CRLMC/4615/2026 | STATE OF ODISHA BHAGABAN MANTRY @ BHAGIA VS | PRINOY MOHANTY VS | // CUTTACK SADAR /547 /2022 () | |
| 140 | D-CRLMC/4621/2026 | STATE OF ODISHA TITU @ SANJAYA PRADHAN VS | LAMBODOR ACHARI VS | // BHANJANAGAR /61 /2012 () | AOR20220001311C202600008 |
| 141 | D-CRLMC/4634/2026 | STATE OF ODISHA BHUBAN THAPA VS | PRASANTA KUMAR ROU TRAY VS | // JONK /192 /2025 () | AOD20240000391C202600010 |
| 142 | D-CRLMC/4640/2026 | STATE OF ODISHA SOUBHAGYA NAYAK VS | GYANA RANJAN DHAL VS | // NAYAPALLI P.S. /32 /2025 () | |
| 143 | D-CRLMC/4660/2026 | STATE OF ODISHA BLUE STAR SECURITY AND DETECTIVE SERVICE PRIVATE LIMITED VS | PRABIN MOHANTY VS | // //0 () | |
| 144 | D-CRLMC/4664/2026 | STATE OF ODISHA PHAMPA@SARAT CHANDRA SWAIN@FAMPA@SARAT SWAIN VS | PHAMPA@SARAT CHANDRA JENA VS | // FATEGARH /39 /2005 () | |
| 145 | D-CRLMC/4670/2026 | STATE OF ODISHA JHARANA PARIDA VS | DEBASIS TRIPATHY VS | // // () | AOR20220001665C202600017 |
| 146 | D-CRLMC/4674/2026 | M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD NRUSINGHA BEHERA VS | PRADEEPTA KUMAR BEHERA VS | // TANGI /109 /2017 () | |
| 147 | D-CRLMC/4678/2026 | STATE OF ODISHA SANJIB KUMAR NAYAK VS | RINTU NAYAK VS | // // () | AOD20250000560C202600002 |
| | | STATE OF ODISHA | | // | |

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| 148 | D-CRLMC/4682/2026 | CHHUTU@CHOTU@KISHORE MOHANTY VS STATE OF ODISHA | DEBASNAN DAS VS | JODA /26 /2013 () // | |
| 149 | D-CRLMC/4684/2026 | PRADEEP KUMAR SWAIN VS SILPA BISOYI | ASHOK KUMAR SARANGI VS | //0 () // | |
| 150 | D-CRLMC/4685/2026 | ORISSA STEVEDORES LTD., CUTTACK VS UNION OF INDIA | SASWAT KUMAR ACHARYA VS | //0 () // | |
| 151 | D-CRLMP/4493/2026 CRLMP/205/2026 | SUNIL PADHEE VS STATE OF ODISHA | KIRAN KUMAR PATEL VS | // () // | AOD20240000667C202600005 |
| 152 | D-CRLMP/4509/2026 | PRAGYAN JYOTI BARIK VS STATE OF ODISHA | PADMA CHARAN PATTANAİK VS | //0 () // | |
| 153 | D-CRLMP/4533/2026 | CH. SAMPATH VINAYAK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | GUNUPUR /248 /2025 () // | AOR20220001631C202600041 |
| 154 | D-CRLMP/4601/2026 | DAITARI BEHERA VS STATE OF ODISHA | GOPINATH MISHRA VS | //0 () // | |
| 155 | D-CRLMP/4602/2026 | SUDARSHANA BEHERA VS STATE OF ODISHA | GOPINATH MISHRA VS | //0 () // | |
| 156 | D-CRLMP/4609/2026 | NILENDRI SETHI VS STATE OF ODISHA | ARUN KUMAR DAS 1 VS | //0 () // | |
| 157 | D-CRLMP/4614/2026 | DURGA PADHI VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | //0 () // | |
| 158 | D-CRLMP/4616/2026 | SASMITA NAYAK VS STATE OF ODISHA | ZAMEEL AHMED KHAN VS | TIRTOL /305 /2025 () // | AOD20250001127C202600006 |
| 159 | D-CRLMP/4639/2026 | SANJIDA KHATOON | RABI NARAYAN PANDA | //0 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 160 | D-CRLMP/4647/2026 | DINABANDHU BEHERA | RABI NARAYAN PANDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 161 | D-CRLMP/4648/2026 | SANATAN SETHY | PRABHU PADARBINDA PARIDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 162 | D-CRLMP/4652/2026 | PANCHU HANSDA | RABI NARAYAN BEHERA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 163 | D-CRLMP/4679/2026 | BIJENDRA MUKHI | ANUPAM DASH | / /0 | |
| | | VS | VS | () | |
| | | REENA MUKHI | | // | |
| 164 | D-CRLMP/4683/2026 | PARBATI DAS | DEBENDRA NARAYAN PATTANAİK | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 165 | D-CRLREV/4502/2026 | DEBENDRA PRADHAN | SASHIBHUSAN DAS | RAGHUNATHPUR /62 /2016 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 166 | D-CRLREV/4519/2026 | KUMUDINI KUIMURA | BIBHUTI RANJAN MOHANTY | REAMAL /224 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 167 | D-CRLREV/4524/2026 | MUKESH KUMAR | SWAPNA PRIYADARSHINI MISHRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 168 | D-CRLREV/4567/2026 | NUTAN PRADHAN | ANSHUMAN PANDA | LOISINGHA(BOLANGIR) /167 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 169 | D-CRLREV/4580/2026 | MD. ARMAN KHAN | SIDHARTHA DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 170 | D-CRLREV/4593/2026 | SIBANARAYAN BHANJA | KAUSTUVA MOHANTY | / /0 | |
| | | VS | VS | () | |

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| 171 | D-CRLREV/4651/2026 | STATE OF ODISHA SAJAN KUMAR HATI VS | JULU KHANSAMA VS | // BRAJARAJNAGAR /143 /2025 () | |
| 172 | D-CRP/5969/2026 | STATE OF ODISHA TRINATH MOHAPATRA VS | AKASH KUMAR PATAJOSHI VS | // // () | AOR20220001834C202600002 |
| 173 | D-MACA/5981/2026 | TPASWINI JOSHI @ MOHAPATRA SANU BINDHANI VS | PRADEEP KUMAR MISHRA VS | // // () | |
| 174 | D-MACA/5988/2026 | MANORANJAN BEHERA KANHU CHARAN SAHOO VS | PRADEEP KUMAR MISHRA VS | // // () | |
| 175 | D-MACA/6050/2026 | KISHMAT ROUTRAY B.M.,SHRIRAM GENERAL INSURANCE CO. LTD. VS | PRASANTA KUMAR MAHALI VS | // // () | |
| 176 | D-MATA/6020/2026 | K.SAINATH ITISHREE PRADHAN VS | SUVALAXMI DEVI VS | // // () | |
| 177 | D-MSA/5979/2026 | TAPAN KUMAR PRADHAN DEEPAK KUMAR MOHANTY VS | MOHIT AGARWAL VS | // // () | |
| 178 | D-RPFAM/5968/2026 | M/S. SWARNASAKHA ESTATE AND BUILDERS PVT. LTD., BALIANTA, BBSR BISWAJIT KUANR VS | AKASH KUMAR PATAJOSHI VS | // // () | AOR20220001834C202600003 |
| 179 | D-RPFAM/5975/2026 | ANJALI BHOI SANKARNATH DAS VS | TRILOCHAN PANIGRAHI VS | // // () | |
| 180 | D-RSA/5999/2026 | SIBANI DAS SUMITRA MEHER VS | KIRTAN BADHEI VS | // // () | |
| 181 | D-RSA/6045/2026 | BELA @ KETAKI MEHER RAMA CHANDRA SWAIN VS | SATYA RANJAN MOHAPATRA VS | // // () | |
| | | PRADIPTA KUMAR SWAIN | | // | |

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| 182 | D-RSA/6086/2026 | KHUSHI RANI BISWAS VS SUBASH CHANDRA BISWAS | S.DASH VS | // () | AOR20220001245C202600005 |
| 183 | D-RSA/6087/2026 | TAPAN KUMAR PANDIT VS BAJARANG SARADA | RAMESH AGARWAL VS | // () | |
| 184 | D-RSA/6144/2026 | MAMATA BEHERA @ BHUKTA VS GOURI BEHERA | BHASKAR CHANDRA PANDA VS | // () | |
| 185 | D-RVWPET/6101/2026 | BISWAJIT JENA VS STATE OF ODISHA | PRONoy MOHANTY VS | // () | |
| 186 | D-RVWPET/6165/2026 | UNION OF INDIA VS BHAGABAN JENA | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS | // () | |
| 187 | D-TRP(C)/6051/2026 | SANTABALA DAS ADHIKARI VS SANKET DAS ADHIKARI | RITA SINGH VS | // () | |
| 188 | D-TRP(C)/6082/2026 | AJAYA PALATA VS ARUN BEHERA | SUSANTA KUMAR BARAL VS | // () | AOR20220001297C202600042 |
| 189 | D-TRPCRL/4620/2026 | MONALISHA ROUT@DORA VS SANJU DORA@SANJUKTA DORA | ARUNA NAYAK VS | //0 () | |
| 190 | D-WA/5974/2026 | SUJANA ROUT VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // () | |
| 191 | D-WA/6042/2026 | BERHAMPUR UNIVERSITY, GANJAM VS KRUSHNA CHARANA PATNAIK | RAMDAS ACHARY VS | // () | |
| 192 | D-WA/6043/2026 | BERHAMPUR UNIVERSITY, GANJAM VS DR. SANDHYARANI MUNI | RAMDAS ACHARY VS | // () | |
| 193 | D-WA/6054/2026 | BERHAMPUR UNIVERSITY, GANJAM | RAMDAS ACHARY | // | |

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| | | VS | VS | () | |
| 194 | D-WA/6056/2026 | SWARNANJALI MISRA BERHAMPUR UNIVERSITY, GANJAM | RAMDAS ACHARY | // | |
| | | VS | VS | () | |
| 195 | D-WA/6059/2026 | SUBAS CHANDRA PANIGRAHI INSPECTOR GENERAL OF REGISTRATION CUTTACKAJODHYA RANJAN DASH,A.G.A | | // | LOD20240000194C202600050 |
| | | VS | VS | () | |
| 196 | D-WA/6066/2026 | DEBASMITA PAHI BERHAMPUR UNIVERSITY, GANJAM | RAMDAS ACHARY | // | |
| | | VS | VS | () | |
| 197 | D-WA/6067/2026 | JUDHISTIR SAHU HARISH CHANDRA PRADHAN | INDRAMANI SAHOO | // | |
| | | VS | VS | () | |
| 198 | D-WA/6089/2026 | STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND NON-SCHOOL EDUCATION DEPT | | // | LOD20240000172C202600046 |
| | | VS | VS | () | |
| 199 | D-WA/6091/2026 | SANTOSH KUMAR SAHOO COMMISSIONER OF RAIL COORDINATION AND SPECIAL SERVICES | INDIA OF COMMERCE AND TRANSPORT DEPT | // | LOD20240000200C202600043 |
| | | VS | VS | () | |
| 200 | D-WA/6183/2026 | NIRANJAN BEHERA EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, CUTTACK | BIANKDHENDRA DASH | // | |
| | | VS | VS | () | |
| 201 | D-WA/6231/2026 | M/S. HOTEL ASHOKA, CUTTACK COMMISSIONER CUM SECRETARY OF ST AND SC DEVELOPMENT DEPT | | // | LOD20240000200C202600044 |
| | | VS | VS | () | |
| 202 | D-WP(C)/5963/2026 | SURAJ KUMAR PRADHAN SATYABAN SAHOO | SRINIVAS MOHANTY | // | AOR20240000732C202600047 |
| | | VS | VS | () | |
| 203 | D-WP(C)/5964/2026 WP(C)/4739/2026 | STATE OF ODISHA UPENDRA KUMAR SAHOO | SRINIVAS MOHANTY | // | AOR20230000802C202600053 |
| | | VS | VS | () | |
| 204 | D-WP(C)/5965/2026 | STATE OF ODISHA SATYAPRIYA MISHRA | SRINIVAS MOHANTY | // | AOR20240000732C202600048 |
| | | VS | VS | () | |

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| 205 | D-WP(C)/5966/2026 | STATE OF ODISHA L GOPAL RAO VS | SAROJ KUMAR PADHY VS | // // 0 | |
| 206 | D-WP(C)/5967/2026 WP(C)/4783/2026 | STATE OF ODISHA ASWINI KUMAR NAYAK VS | ALOK KUMAR PANDA VS | // // 0 | |
| 207 | D-WP(C)/5972/2026 WP(C)/4770/2026 | STATE OF ODISHA DR. SADANANDA NAIK VS | ASUTOSH SAHOO VS | // // 0 | |
| 208 | D-WP(C)/5973/2026 WP(C)/4750/2026 | THE STATE OF ODISHA ARUNA SAMANTARAY VS | BHABANI SANKAR DAS VS | // // 0 | |
| 209 | D-WP(C)/5976/2026 | CHIEF MANAGER PUNJAB NATIONAL BANK, M/S.S.K.D.ASSOCIATES, JAJPUR VS | JAGATSINGHPUR SITANSU MOHAN SINGH VS | // // 0 | |
| 210 | D-WP(C)/5978/2026 | STATE OF ODISHA BISHNU CHARAN DAS VS | HIMANSHU BHUSAN DASH VS | // // 0 | |
| 211 | D-WP(C)/5980/2026 | STATE OF ODISHA SURENDRA KUMAR TARAI VS | NIHAL RATH VS | // // 0 | |
| 212 | D-WP(C)/5982/2026 | STATE OF ODISHA AMRITA PANDA VS | SASWATA PATNAIK VS | // // 0 | |
| 213 | D-WP(C)/5983/2026 WP(C)/4839/2026 | KANVA DEVSWAROOP SWAIN SAROJ KUMAR SAHU VS | SUKANTA KUMAR DALAI VS | // // 0 | AOD20240000306C202600043 |
| 214 | D-WP(C)/5984/2026 | STATE OF ODISHA SABITREE PRADHAN VS | MANAS PATI VS | // // 0 | AOR20220001535C202600029 |
| 215 | D-WP(C)/5986/2026 | STATE OF ODISHA GANDHARBA NAIK VS | RAMAKRISHAN NAIK VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 216 | D-WP(C)/5987/2026 | RABINDRA KUMAR SAHOO VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // () // | |
| 217 | D-WP(C)/5989/2026 | RASHMITA DASH VS THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION ODISHA, BHUBANESWAR | NALINI KUMAR JENA VS | // () // | |
| 218 | D-WP(C)/5990/2026 | RASHMITA MOHANTY VS STATE OF ODISHA | KISHORE CHANDRA PRADHAN VS | // () // | |
| 219 | D-WP(C)/5991/2026 | SABITRI PATRA VS STATE OF ODISHA | KISHORE CHANDRA PRADHAN VS | // () // | |
| 220 | D-WP(C)/5992/2026 | MASHI CHARAN NAG VS COLLECTOR CUM REVISIONAL AUTHORITY OF SURVEY AND SETTLEMENT, NUAPADA | SUSHANTA KUMAR JOSHI VS | // () // | |
| 221 | D-WP(C)/5994/2026 | M/S.PAL AND PAL INFRASTRUCTURES PRIVATE LTD, BHUBANESWAR VS THE COMMISSIONER OF COMMERCIAL TAXES AND GST ODISHA, CUTTACK | RAMBHANSHU JENA VS | // () // | |
| 222 | D-WP(C)/5995/2026 WP(C)/4814/2026 | PREMANANDA BEHERA VS STATE OF ODISHA | BIKASH MISHRA VS | // () // | |
| 223 | D-WP(C)/5996/2026 WP(C)/4810/2026 | ABHISHEK MISHRA VS STATE OF ODISHA | BIKASH MISHRA VS | // () // | |
| 224 | D-WP(C)/5997/2026 | AMAN SAHU VS STATE OF ODISHA | JAGABANDHU SAHU VS | // () // | AOR20220001487C202600027 |
| 225 | D-WP(C)/6001/2026 | DIBYENDU PATRO VS THE AUTHORISED OFFICER, ASSET RECOVERY MANAGEMENT BRANCH, PUNJAB NATIONAL BANK, CUTTACK | DAYANIDHI MISHRA VS | // () // | |
| 226 | D-WP(C)/6003/2026 | SWAGAT PANDA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK | BHABANI PRASAD MOHANTY VS | // () // | |
| 227 | D-WP(C)/6004/2026 | ABHIMANYU MOHAKHUD VS | ASHOK KUMAR ROUT | // | AOD20220003081C202600010 |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/6005/2026 | SURENDRA NATH PRADHAN | SRIMAN ARPIT MOHANTY | // | |
| | | VS | VS | 0 | |
| | | THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ | | // | |
| 229 | D-WP(C)/6006/2026 | ANUJA PRIYAMBAD SWAIN | SAMIR KUMAR BEHERA | // | |
| | | VS | VS | 0 | |
| | | CARE HEALTH INSURANCELTD.,GURUGRAM | | // | |
| 230 | D-WP(C)/6008/2026 | SANGHAMITRA DAS | PRAMOD CHANDRA SEJPADA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/6010/2026 | SANGEETA AGARWAL | RADHEYSHYAM CHIMANKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 232 | D-WP(C)/6011/2026 | PRANGYA PADMAJA | TUSAR KANTA MAHANTA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/6013/2026 | RAJPAL SINGH ROHILLA | MANOJ VERMA | // | |
| | | VS | VS | 0 | |
| | | PUNJAB NATIONAL BANK, SASTRA CENTRE BRANCH, SAMBALPUR | | // | |
| 234 | D-WP(C)/6014/2026 | SRIMANTA KUMAR PATRA | BHABANI PRASAD MOHANTY | // | |
| | | VS | VS | 0 | |
| | | THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK | | // | |
| 235 | D-WP(C)/6015/2026 | SAMBANA ISMAIL | PANCHANAN PANIGRAHI | // | AOR20250000001C202600008 |
| | | VS | VS | 0 | |
| | | SUNDHI SUSMITA | | // | |
| 236 | D-WP(C)/6016/2026 | PRASANNA KUMAR SAHOO | ASHOK KUMAR ROUT | // | AOD20220003081C202600011 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 237 | D-WP(C)/6017/2026 | SUSANTA KUMAR PRADHAN | JYOTSNA RANI TRIPATHY | // | |
| | WP(C)/4800/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/6018/2026 | DR. MADHUBRATA SATPATHY | DILLIP KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |

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|-----|-------------------|--|-------------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/6019/2026 | STATE OF ODISHA RAJESH KUMAR KAR VS | JAISH JOSHI VS | // // () | |
| 240 | D-WP(C)/6021/2026 | ADDITIONAL COMMISSIONER(APPEALS), CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ANIL KUMAR ROUT VS | MANOJ KUMAR MOHANTY VS | // // () | |
| 241 | D-WP(C)/6022/2026 | STATE OF ODISHA AJAYA KUMAR SETHY VS | BIJAYALAXMI SAHOO VS | // // () | |
| 242 | D-WP(C)/6024/2026 | STATE OF ODISHA BRAJAGOPAL DAS VS | SUSHREE SANGITA PASAYAT VS | // // () | |
| 243 | D-WP(C)/6026/2026 | STATE OF ODISHA TRILOCHAN SINGH VS | MANAS RANJAN BAUG VS | // // () | AOR20220002374C202600014 |
| 244 | D-WP(C)/6027/2026 | STATE OF ODISHA DR. RABINARAYAN SAMAL VS | NIHAL RATH VS | // // () | |
| 245 | D-WP(C)/6028/2026 | STATE OF ODISHA SUBASH CHANDRA NAYAK VS | DILLIP KUMAR MOHAPATRA VS | // // () | |
| 246 | D-WP(C)/6029/2026 | STATE OF ODISHA RADHAMANI SELF HELP GROUP, KEONJHAR VS | ARIJEET MISHRA VS | // // () | |
| 247 | D-WP(C)/6031/2026 | STATE OF ORISSA BHAJA ORAM VS | SUDHIR KUMAR MALLICK VS | // // () | |
| 248 | D-WP(C)/6032/2026 | STATE OF ODISHA MADHUSUDAN ORAM VS | SUDHIR KUMAR MALLICK VS | // // () | |
| 249 | D-WP(C)/6033/2026 | STATE OF ODISHA SURAJLAL ORAM VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // // () // | |

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|-----|-------------------|--|----------------------------|----------------------|--------------------------|
| 250 | D-WP(C)/6034/2026 | RAJENDRA ORAM VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // | |
| 251 | D-WP(C)/6036/2026 | DEOKARAN PRASAD JAISWAL VS STATE OF ODISHA | DEBABRATA DAS VS | // 0 // | |
| 252 | D-WP(C)/6038/2026 | AJAY KUMAR JENA VS STATE OF ODISHA | SIDHARTHA DAS VS | // 0 // | |
| 253 | D-WP(C)/6039/2026 | INDIRA GANDHI NATIONAL OPEN UNIVERSITY, BHUBANESWAR VS REGIONAL LABOUR COMMISSIONER (CENTRAL), KENDRIYA SHRAM SADAN, BHUBANESWAR | RAJENDRA KUSHNA BOSE VS | // 0 // | |
| 254 | D-WP(C)/6041/2026 | UNION OF INDIA VS SADHAN KUMAR SINHA | GOPINATH SETHI VS | // 0 // | |
| 255 | D-WP(C)/6044/2026 | SAMAPIKA DAS VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // | AOD20240000306C202600044 |
| 256 | D-WP(C)/6047/2026 | DHANILAL TRINATH VS STATE OF ODISHA | MIHIR KANTA RATH VS | // 0 // | |
| 257 | D-WP(C)/6048/2026 | NALINI PRAVA SAHOO VS UNION OF INDIA | RASHMI KANTA ACHARYA VS | // 0 // | |
| 258 | D-WP(C)/6049/2026 | PRASANA KUMAR MOHANTY VS STATE OF ODISHA | MIHIR KANTA RATH VS | // 0 // | |
| 259 | D-WP(C)/6052/2026 | DURJYODHAN SABAR VS STATE OF ODISHA | SRIKANTA KU. NATH VS | // 0 // | |
| 260 | D-WP(C)/6053/2026 | M/S SAISHREYAJ INFRASTRUCTURE PRIVATE LIMITED VS SUPERINTENDENT, CGST AND CENTRAL EXCISE | HEMTRASEN PARIDA VS | // 0 // | AOD20240000796C202600004 |
| 261 | D-WP(C)/6057/2026 | AHALYA PARIDA | PARSURAM MOHAPATRA | // | |

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| | WP(C)/4833/2026 | VS STATE OF ODISHA | VS | () // | |
| 262 | D-WP(C)/6058/2026 | M/S P.P. RICE MILLS VS SUPERINTENDENT, CENTRAL GST AND CENTRAL EXCISE | KAJAL SAHOO VS | // () | AOR20220001613C202600020 |
| 263 | D-WP(C)/6060/2026 | BIJAYA DAS VS STATE OF ODISHA | PRAJNA SARITA MOHANTY VS | // () | |
| 264 | D-WP(C)/6061/2026 | PINKI KUMARI KEDIA VS STATE OF ODISHA | SABYASACHI PANDA VS | // () | |
| 265 | D-WP(C)/6062/2026 | PRASANNA KUMAR SUBUDHI VS THE REGIONAL MANAGER, CANARA BANAK, CUTTACK ROAD | ASHOK KUMAR MOHANTY VS | // () | |
| 266 | D-WP(C)/6063/2026 | RUDRA NARAYAN MISHRA VS STATE OF ODISHA | JYOTI RANJAN KHUNTIA VS | // () | |
| 267 | D-WP(C)/6064/2026 | HADIBANDHU SATAPATHY VS STATE OF ODISHA | NIRANJAN PRASAD PATRA VS | // () | |
| 268 | D-WP(C)/6065/2026 WP(C)/4834/2026 | NIRUPAMA DASH @ MISHRA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // () | |
| 269 | D-WP(C)/6068/2026 | SAIKH SAKUR @ ABDUL SAKUR KHAN VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // () | |
| 270 | D-WP(C)/6069/2026 | CHITTA RANJAN SAHOO VS STATE OF ODISHA | SAMRAT KESHARI MISHRA VS | // () | AOR20220001297C202600041 |
| 271 | D-WP(C)/6070/2026 | SAYEDA BEGUM @ SAYADA BEGAM VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // () | |
| 272 | D-WP(C)/6071/2026 | SURENDRA KUMAR BEHERA VS | RABINDRA KUMAR PATNAIK VS | // () | |

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| 273 | D-WP(C)/6074/2026 | STATE OF ODISHA AMRIUN NISHA VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // // 0 // | |
| 274 | D-WP(C)/6075/2026 | BADRUL ALAM KHAN VS STATE OF ODISHA | SUBRAT SATPATHY VS | // 0 // | |
| 275 | D-WP(C)/6076/2026 | SHAIKH SABIR @ SHAIK SABIR VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // 0 // | |
| 276 | D-WP(C)/6078/2026 | SAHAJAN KHAN VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // 0 // | |
| 277 | D-WP(C)/6080/2026 | PRAFULLA KUMAR ROUL VS STATE OF ODISHA | LAXMAN BHOI VS | // 0 // | |
| 278 | D-WP(C)/6081/2026 | PARBATI KANHAR VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // 0 // | |
| 279 | D-WP(C)/6083/2026 | TILOTAMA SAHU VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // 0 // | |
| 280 | D-WP(C)/6088/2026 | PATIKA ARNNAPURNNA VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600001 |
| 281 | D-WP(C)/6090/2026 | NIMALA SHASHI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600002 |
| 282 | D-WP(C)/6092/2026 | MANDANGI BUJI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600003 |
| 283 | D-WP(C)/6093/2026 | RAJESH KUMAR PRADHAN VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // | |

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| 284 | D-WP(C)/6094/2026 | SHAILESH KING SUBHNIL VS STATE BANK OF INDIA, JHARSUGUDA | SURYAKANTA JENA VS | // 0 // | |
| 285 | D-WP(C)/6095/2026 | RAMESH CHANDRA SETHI VS FEDERAL BANK, BHADRAK BRANCH | SURYAKANTA DWIBEDI VS | // 0 // | |
| 286 | D-WP(C)/6096/2026 | SHAIKH NOOR VS COLLECTOR, KORAPUT | ARIJEET MISHRA VS | // 0 // | |
| 287 | D-WP(C)/6098/2026 | SAMANTA KUMAR TRIPATHY VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 288 | D-WP(C)/6099/2026 | PRATAP KISHOR SAHU VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 289 | D-WP(C)/6100/2026 | SATYABRATA DHIR VS STATE OF ODISHA | DEBAKANT MOHANTY VS | // 0 // | |
| 290 | D-WP(C)/6102/2026 | ANUP KUMAR GARANAİK VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 291 | D-WP(C)/6103/2026 | ASHOK KUMAR BAIDYA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 292 | D-WP(C)/6104/2026 | RABINDRA KUNDINGI @ KUNDING VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD20260000093C202600004 |
| 293 | D-WP(C)/6105/2026 | MUTIKA TIRUPATI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD20260000093C202600005 |
| 294 | D-WP(C)/6107/2026 | ASHOK KUMAR MAHANTA VS STATE OF ODISHA | RAKESH KUMAR SARANGI VS | // 0 // | |
| 295 | D-WP(C)/6108/2026 | MIRA SMRUTIRANJAN | DEBAKANT MOHANTY | // | |

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|-----|-------------------|---|-------------------------|----------------------|-------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/6109/2026 | MUTIKA NILAMMA | PRASANNA KUMAR MISHRA | // | AOD2026000093C202600006 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/6110/2026 | MAYADHAR RANA | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/6111/2026 | PURNAMI NAIK | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 299 | D-WP(C)/6112/2026 | KALPANA KUMARI NAIK | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/6113/2026 | ISHWAR MOHANTY | SUKANTA KUMAR NAYAK (2) | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/6114/2026 | GOUR NITAI PATHRIMALI | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 302 | D-WP(C)/6115/2026 | DR.APARAJITA PANDA | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 303 | D-WP(C)/6117/2026 | KUNTALA NAIK | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/6118/2026 | RATAN LAL PRUSTY | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 305 | D-WP(C)/6119/2026 | MAHESWAR NAIK | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/6120/2026 | M/S.BAIKUNTHA NATH BARIK, CHARAMPA,BHADRA | CHITTA RANAJAN DAS | // | |
| | | VS | VS | 0 | |

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|-----|-------------------|--|-----------------------------|----------------------|-------------------------|
| 307 | D-WP(C)/6121/2026 | PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR DHRUBA BHOI VS STATE OF ODISHA | RANJIT SAMAL VS | // // 0 // | |
| 308 | D-WP(C)/6123/2026 | BINARANI PATEL VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 309 | D-WP(C)/6124/2026 | GURU CHARAN MAHANTA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 310 | D-WP(C)/6125/2026 | PATIKA JYOTI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600007 |
| 311 | D-WP(C)/6126/2026 | NIMALA JAGILI @ JAGILI NIMALA VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600008 |
| 312 | D-WP(C)/6127/2026 | GANGADHAR PATEL VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 313 | D-WP(C)/6128/2026 | PRAVATI JENA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 314 | D-WP(C)/6129/2026 | PATIKA ARALLOW VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600009 |
| 315 | D-WP(C)/6130/2026 | OKILA BANZARA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 316 | D-WP(C)/6131/2026 | BELA BALIARSINGH VS STATE OF ODISHA | BHAGABAN BEHERA VS | // 0 // | |
| 317 | D-WP(C)/6132/2026 | GULACHI PATRA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |

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|-----------|--------------------------|---|--------------------------------|-----------------------------|-------------------------|
| 318 | D-WP(C)/6133/2026 | NARAYAN PRASAD DASH VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // 0 // | |
| 319 | D-WP(C)/6134/2026 | GITANJALI SETHY VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 320 | D-WP(C)/6135/2026 | AKHILA CHANDRA NAYAK VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 321 | D-WP(C)/6136/2026 | RAJENDRA MAJHI VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 322 | D-WP(C)/6137/2026 | BRAHMANANDA BARIKI VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 323 | D-WP(C)/6138/2026 | ANITA PATEL VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 324 | D-WP(C)/6139/2026 | BINOD KUMAR BISWAL VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 325 | D-WP(C)/6140/2026 | JYOTI RANJAN SA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 326 | D-WP(C)/6141/2026 | SABITRI BHOI VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 327 | D-WP(C)/6142/2026 | UIKA BIJAYALAXMI VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // | AOD2026000093C202600010 |
| 328 | D-WP(C)/6143/2026 | BUDU CHHATRIA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 329 | D-WP(C)/6145/2026 | DR. HIMANSU SEKHAR SARANGI | MD. AKRAM | // | |

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|-----|-------------------|-----------------------|-------------------------|----------------------|-------------------------|
| | | VS | VS | () | |
| | | STATE OF ORISSA | | // | |
| 330 | D-WP(C)/6146/2026 | ABINASH CHANDRA SAHOO | BIGHNARAJ RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 331 | D-WP(C)/6147/2026 | RAJENDRA BHOI | RANJIT SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 332 | D-WP(C)/6148/2026 | ANANDA SA | RANJIT SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/6149/2026 | JULI MOHANTA | NIRANJAN LENKA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/6151/2026 | AVIRAM SAHA | RANJIT SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 335 | D-WP(C)/6152/2026 | SURESH CHANDRA NAG | RANJIT SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 336 | D-WP(C)/6154/2026 | KADRAKA CHINNA | PRASANNA KUMAR MISHRA | // | AOD2026000093C202600011 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 337 | D-WP(C)/6156/2026 | DIPTIMAYEE LENKA | NIRANJAN LENKA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 338 | D-WP(C)/6157/2026 | RAJKISHORE SAHU | RANJIT SAMAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 339 | D-WP(C)/6158/2026 | NILAMBAR KADRAKA | PRASANNA KUMAR MISHRA | // | AOD2026000093C202600012 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 340 | D-WP(C)/6159/2026 | MANDANGI KOTESWAR RAO | PRASANNA KUMAR MISHRA | // | AOD2026000093C202600013 |
| | | VS | VS | () | |

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|-----|-------------------|---|-----------------------------|----------------------|-------------------------|
| 341 | D-WP(C)/6160/2026 | STATE OF ODISHA BIKRAMADITYA BEHERA VS | RANJIT SAMAL VS | // // 0 | |
| 342 | D-WP(C)/6161/2026 | STATE OF ODISHA DAYANIDHI PUROHIT VS | RANJIT SAMAL VS | // // 0 | |
| 343 | D-WP(C)/6162/2026 | STATE OF ODISHA PRATAP KUMAR THAKUR VS | RANJIT SAMAL VS | // // 0 | |
| 344 | D-WP(C)/6163/2026 | STATE OF ODISHA TARUN KUMAR ROUT VS | RANJIT SAMAL VS | // // 0 | |
| 345 | D-WP(C)/6164/2026 | STATE OF ODISHA PARESH CHANDRA PANIGRAHI VS | RANJIT SAMAL VS | // // 0 | |
| 346 | D-WP(C)/6166/2026 | STATE OF ORISSA PATIKA GURESHU @ P. GAIESU VS | PRASANNA KUMAR MISHRA VS | // // 0 | AOD2026000093C202600014 |
| 347 | D-WP(C)/6168/2026 | STATE OF ODISHA CHINTAMANI PANDE VS | RANJIT SAMAL VS | // // 0 | |
| 348 | D-WP(C)/6169/2026 | STATE OF ODISHA CHANDRA MUNDA VS | GYANA RANJAN SETHI VS | // // 0 | |
| 349 | D-WP(C)/6170/2026 | STATE OF ODISHA SHIBA PRASAD PATEL VS | RANJIT SAMAL VS | // // 0 | |
| 350 | D-WP(C)/6171/2026 | STATE OF ODISHA CHINMAY PATTANAYAK VS | SANJAY KUMAR PATRA VS | // // 0 | |
| 351 | D-WP(C)/6172/2026 | STATE OF ODISHA TUNA DEHURY VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // // 0 // | |

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|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 352 | D-WP(C)/6173/2026 | MINATI PARIDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // 0 // | |
| 353 | D-WP(C)/6174/2026 | GITARANI DASH VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 354 | D-WP(C)/6175/2026 | SANJUKTA PANDA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 355 | D-WP(C)/6176/2026 | BISIKESAN BAGH VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 356 | D-WP(C)/6177/2026 | KUNJALATA MISHRA VS DIRECTOR DRUG CONTROL ADMINISTRATION, BHUBANESWAR | SOURAV DAS VS | // 0 // | |
| 357 | D-WP(C)/6178/2026 | LOKANATH PANIGRAHI VS STATE OF ODISHA | ASHOK KUMAR PANIGRAHI VS | // 0 // | |
| 358 | D-WP(C)/6179/2026 | PITAMBAR PUTEI VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 359 | D-WP(C)/6180/2026 | SHAIK ALENUR VS STATE OF ODISHA | ASHOK KUMAR PANIGRAHI VS | // 0 // | |
| 360 | D-WP(C)/6181/2026 | CHINMAY PATTANAYAK VS STATE OF ODISHA | SANJAY KUMAR PATRA VS | // 0 // | |
| 361 | D-WP(C)/6182/2026 | KHAGESWAR ROUT VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // | |
| 362 | D-WP(C)/6184/2026 | MANOHAR KUMAR VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // | |
| 363 | D-WP(C)/6185/2026 | BRUNDABANA RANA | RANJIT SAMAL | // | |

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|-----|-------------------|-------------------------------------|--------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/6186/2026 | PRAFULLA PATRA | SANJAY KUMAR PATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 365 | D-WP(C)/6187/2026 | JABADU SANDH | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 366 | D-WP(C)/6188/2026 | M/S GAIL (INDIA) LIMITED, NEW DELHI | ASHISH KUMAR SAMAL | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 367 | D-WP(C)/6189/2026 | MADHUSUDAN SETHI | ABHISHEK MOHANTY | // | |
| | | VS | VS | 0 | |
| | | AXIS BANK LTD., GUJARAT | | // | |
| 368 | D-WP(C)/6190/2026 | SK.MOINUDDIN | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/6191/2026 | SATALATA ROUT | DIPTIREKHA NANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/6193/2026 | TRINATH PRADHAN | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 371 | D-WP(C)/6194/2026 | SRIBANTA PARDIA | GOKULANANDA SAHU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/6195/2026 | BIJAYA KRUSHNA TRIPATHY | BAIDHAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/6196/2026 | V. TARAKANADHAM | BAIDHAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/6197/2026 | AKULA BHANJAN NAIK | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |

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| 375 | D-WP(C)/6198/2026 | STATE OF ODISHA NIMAIN CHARAN PRUSTY VS UNION OF INDIA | MONOMOY BASU VS | // // 0 // | |
| 376 | D-WP(C)/6199/2026 | ABINASH NANDA VS SAGARIKA MISHRA | RAJKISHORE SWAIN VS | // 0 // | |
| 377 | D-WP(C)/6201/2026 | AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA | ARNAV BEHERA VS | // 0 // | |
| 378 | D-WP(C)/6202/2026 | GOURA MEHER VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 379 | D-WP(C)/6204/2026 | BANCHHANIDHI SATAPATHY VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | // 0 // | |
| 380 | D-WP(C)/6206/2026 | KAMAKHYA PRASAD NAYAK VS THE D.I.G.OF POLICE, CUTTACK | BIDYALOK MOHAPATRA VS | // 0 // | |
| 381 | D-WP(C)/6207/2026 | SUSHIL KUMAR BHOI VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 382 | D-WP(C)/6210/2026 | SWAGAT KUMAR SAHOO VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 383 | D-WP(C)/6212/2026 | MIHIR KETAN KAR VS THE BRANCH MANAGER, BANK OF BARODA, LUNAHAR BRANCH, CUTTACK | ALOK KUMAR KAR VS | // 0 // | |
| 384 | D-WP(C)/6213/2026 | SWARNALATA KAR VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // 0 // | |
| 385 | D-WP(C)/6214/2026 | JAGABANDHU PRUSTY VS STATE OF ODISHA | ASHOK KUMAR MOHANTY VS | // 0 // | |

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| 386 | D-WP(C)/6216/2026 | MIHIR KETAN KAR VS THE BRANCH MANAGER, STATE BANK OF INDIA, KENDUPATNA BRANCH, CUTTACK | ALOK KUMAR KAR VS | // () | |
| 387 | D-WP(C)/6218/2026 | PRAVABATI ROUTRAY VS STATE OF ODISHA | AJAYA KUMAR TRIPATHY VS | // () | |
| 388 | D-WP(C)/6219/2026 | JITENDRA KUMAR BISWAL VS STATE OF ODISHA | BISWORANJAN SWAIN VS | // () | |
| 389 | D-WP(C)/6220/2026 | GHANASHYAM MISHRA VS STATE OF ODISHA | RAJ KISHOR SWAIN VS | // () | |
| 390 | D-WP(C)/6221/2026 | SUKADEB SARAN SINGH VS STATE OF ODISHA | RAKESH KUMAR SARANGI VS | // () | AOR20220001665C202600016 |
| 391 | D-WP(C)/6222/2026 | MUKUNDA RATH VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // () | |
| 392 | D-WP(C)/6223/2026 | LABANI MAHANANDIA VS UNION OF INDIA | ASISH MISHRA VS | // () | |
| 393 | D-WP(C)/6225/2026 | AKBAR ALI VS STATE OF ODISHA | BISWORANJAN SWAIN VS | // () | |
| 394 | D-WP(C)/6226/2026 | TUNI BEHERA @ CHHABI BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // () | |
| 395 | D-WP(C)/6227/2026 | RABINDRA ROUT VS STATE OF ODISHA | RABI NARAYAN PANDA VS | // () | |
| 396 | D-WP(C)/6228/2026 | JOGESWAR KUMAR PANDA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // () | |
| 397 | D-WP(C)/6229/2026 | LALIT KUMAR SWAIN | ABHIJIT DAS | // | |

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| | | VS | VS | 0 | |
| | | AUTHORIZED OFFICER, AXIS BANK LTD., KOLKATA | | // | |
| 398 | D-WP(C)/6230/2026 | MADHUSUDAN DALAI | ASISH MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 399 | D-WP(C)/6233/2026 | BIJAY NAIK | KOUSIK ANANDA GURU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 400 | D-WP(C)/6235/2026 | DEBASISH NANDA | BRAJA MOHAN SARANGI | // | |
| | | VS | VS | 0 | |
| | | TAHASILDAR, DHENKANAL | | // | |
| 401 | D-WP(C)/6236/2026 | SUDHIR KUMAR RAY | BRAJA MOHAN SARANGI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 402 | D-WP(C)/6237/2026 | GADANA SAHU | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 403 | D-WP(C)/6238/2026 | NABAKISHORE PANDA | ANANTA NARAYAN PATTANAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 404 | D-WP(C)/6239/2026 | SUDHANSHU SHEKHAR PANDA | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 405 | D-WP(C)/6240/2026 | SADANANDA BARIK | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 406 | D-WP(C)/6241/2026 | INDU DEVI TIBAREWAL @ INDU DEVI | ANAND PRAKASH DAS | // | |
| | | VS | VS | 0 | |
| | | COMMISSIONER OF INCOME TAX, (APPEAL) BHUBANESWAR | | // | |
| 407 | D-WP(C)/6242/2026 | ISHWAR CHANDRA PRADHAN | RANJIT SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 408 | D-WP(C)/6243/2026 | NIMALA SURYAM | PRASANNA KUMAR MISHRA | // | AOD2026000093C202600015 |
| | | VS | VS | 0 | |

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| 409 | D-WP(C)/6244/2026 | STATE OF ODISHA TUNA KUNDINGI VS | SURYAKANT DHIR VS | // // () | AOD2026000093C202600016 |
| 410 | D-WP(C)/6245/2026 | STATE OF ODISHA KADRAKA GOURIAMA VS | SURYAKANT DHIR VS | // // () | AOD2026000093C202600017 |
| 411 | D-WP(C)/6246/2026 | STATE OF ODISHA SATYAM NIMALA VS | SURYAKANT DHIR VS | // // () | AOD2026000093C202600018 |
| 412 | D-WP(C)/6247/2026 | STATE OF ODISHA THE CHIEF MANAGER CUM AUTHORIZED OFFICER Punjab National Bank VS | Punjab National Bank VS | // // () | AOR20230000700C202600001 |
| 413 | D-WP(C)/6248/2026 | HARMOHAN PRADHAN ORISSA HOMES PVT LTD VS | Avijit Patnaik VS | // // () | AOD20240000363C202600015 |
| 414 | D-WP(C)/6249/2026 | STATE OF ODISHA SIBARAM SAHOO VS | DHANESWAR BEHERA VS | // // () | AOD20240000276C202600002 |
| 415 | D-WP(C)/6250/2026 | STATE OF ODISHA SUBHA LAXMI DAS VS | DHANESWAR BEHERA VS | // // () | AOD20240000276C202600001 |
| 416 | D-WP(C)/6251/2026 | STATE OF ODISHA ODISHA CEMENT PLANT VS | SUSMITA MOHANTY VS | // // () | AOD20250001071C202600006 |
| 417 | D-WP(C)/6252/2026 | STATE OF ODISHA LAXMAN KUMAR PRADHAN VS | DHANESWAR BEHERA VS | // // () | AOD20240000276C202600003 |
| 418 | D-WP(C)/6253/2026 | STATE OF ODISHA KOINO KIMBAKA VS | SANTOSH KUMAR DASH VS | // // () | |
| 419 | D-WPCRL/4612/2026 | SUBASH MAJHI KSHIROD BARIK VS STATE OF ODISHA | RANJIT MOHANTY VS | // // () // | |

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| 420 | D-WPCRL/4631/2026 | CHINTAMANI BARIK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | / /0 () // | |
| 421 | D-ABLAPL/4492/2026 | SIBA PRASAD BEHERA VS STATE OF ODISHA | SURESH CHANDRA PRADHAN VS | NIKIRAI /32 /2026 () // | AOR20220003509C202600015 |
| 422 | D-ABLAPL/4495/2026 | BAPINA @ BAPI GHADAI VS STATE OF ODISHA | SURESH CHANDRA PRADHAN VS | PATKURA /456 /2023 () // | AOR20220003509C202600014 |
| 423 | D-ABLAPL/4498/2026 | SK. MANIRUDIN VS STATE OF ODISHA | DEBASISH SAMAL VS | BALIAPAL /383 /2025 () // | |
| 424 | D-ABLAPL/4503/2026 | PRAKASH @ PRAKASH SAHOO VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | PLANTSITE /92 /2026 () // | |
| 425 | D-ABLAPL/4505/2026 | KUNI BEHERA @ TUNI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NIRAKARPUR /42 /2026 () // | |
| 426 | D-ABLAPL/4511/2026 | NEELAMADHABA SAHU VS STATE OF ODISHA | TIRTH KUMAR SAHU VS | BADABAZAR /588 /2025 () // | |
| 427 | D-ABLAPL/4512/2026 | BUDHADEV JENA @ BUDHADEB JENA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | TIRTOL /33 /2026 () // | AOD20240000242C202600026 |
| 428 | D-ABLAPL/4517/2026 | JYANA PRAKASH PATRA @ BAPU VS STATE OF ODISHA | SAROJ RANJAN SUBUDHI VS | BYREE /27 /2026 () // | |
| 429 | D-ABLAPL/4526/2026 | DEBA GOLARI @ DEVA GOLARI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | MACHHKUND /8 /2022 () // | |
| 430 | D-ABLAPL/4530/2026 | BIPINI DALEI VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | FATEGARH /361 /2025 () // | |
| 431 | D-ABLAPL/4531/2026 | MANISH SINGH @ MANISH KUMAR SINGH | PRASANTA KUMAR ROUSTRAY | JONK /25 /2026 | AOD20240000391C202600009 |

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|-----|--------------------|---------------------------------------|---------------------------|----------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 432 | D-ABLAPL/4535/2026 | JADUNATH MALIK | RABI NARAYAN PANDA | PIRAHAT P.S /23 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 433 | D-ABLAPL/4537/2026 | JITEN SINGH @ JITU | AMULYA RATNA PANDA | JAJPUR SADAR /46 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 434 | D-ABLAPL/4538/2026 | NARESH @NARESH KUMAR MOHAPATRA @ KUNA | RITURANJAN CHHOTARAY | BANKI /481 /2025 | AOR20220003344C202600005 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 435 | D-ABLAPL/4539/2026 | KARTIK BARIK | SUSHANTA KUMAR SAMANTARAY | CANTONMENT ROAD /35 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 436 | D-ABLAPL/4541/2026 | RAJA @ RAJAT ROUT | BISWARANJAN DALAI | JAGATSINGPUR /296 /2015 | AOR20220003722C202600040 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 437 | D-ABLAPL/4542/2026 | PRADIP TANDI | BIKASH KARNA | BELPARA /383 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 438 | D-ABLAPL/4543/2026 | GAJENDRA ROUT | SOURAV DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 439 | D-ABLAPL/4544/2026 | JANATHAN BADA Seth @ JANATHAN BADSETH | SANJAY KUMAR BEHERA | TUMUDIBANDHA /88 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 440 | D-ABLAPL/4547/2026 | SADASIBA @ SADASHIB PATTAJOSHI | ARUPANANDA GOSWAMY | BASELI SAHI PS /41 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 441 | D-ABLAPL/4552/2026 | RAHUL NAIK @ NAYAK | RAKHI MISHRA | CHANDRASEKHARPUR /93 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 442 | D-ABLAPL/4554/2026 | JASODA NAYAK @ TIKINA NAYAK | BEDA PRAKASH PANDA | JODAPADAR /163 /2025 | |
| | | VS | VS | () | |

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| 443 | D-ABLAPL/4555/2026 | STATE OF ODISHA SUBRAT SENAPATI @ DHANA VS | ARIJEET MISHRA VS | // AUL /213 /2025 () | |
| 444 | D-ABLAPL/4556/2026 | STATE OF ODISHA MD.ISRAIL @ ISRAIL MOHAMMAD VS | BIBHUTI RANJAN MOHANTY VS | // SALIPUR /72 /2026 () | |
| 445 | D-ABLAPL/4557/2026 | STATE OF ODISHA KALPANA PATRA VS | SURESH KUMAR JENA VS | // K.BALANG /142 /2025 () | |
| 446 | D-ABLAPL/4560/2026 | STATE OF ODISHA LINGARAJ BISWAL VS | AKSHAYA KUMAR SUBUDHI VS | // DELANGA /309 /2025 () | |
| 447 | D-ABLAPL/4562/2026 | STATE OF ODISHA MD. JABIR @ JABIR MOHAMMED @ BABU MISTRI VS | AKSHAYA KUMAR SUBUDHI VS | // PIPLI /140 /2022 () | |
| 448 | D-ABLAPL/4568/2026 | STATE OF ODISHA KAILASH CHANDRA DASH @ KAILASH CHANDRA PANDIT VS | JYOTIRMAYA SAHOO VS | // BEGUNIA P.S. /55 /2026 () | |
| 449 | D-ABLAPL/4578/2026 | STATE OF ODISHA SUMATI GOUDA @ PADI GOUDA VS | JYOTIRMAYA SAHOO VS | // BUGUDA /216 /2019 () | |
| 450 | D-ABLAPL/4581/2026 | STATE OF ODISHA PRAVAKAR NAYAK @ NAIK VS | SUSANTA KUMAR BARAL VS | // KHUNTUNI /30 /2026 () | AOR20220001297C202600040 |
| 451 | D-ABLAPL/4582/2026 | STATE OF ODISHA SANTOSH SAHOO VS | SUSANTA KUMAR BARAL VS | // KHUNTUNI /30 /2026 () | AOR20220001297C202600039 |
| 452 | D-ABLAPL/4583/2026 | STATE OF ODISHA HRUSIKESH PADHIHARI VS | RAMESH CHANDRA ROUT VS | // RAJNAGAR /411 /2025 () | |
| 453 | D-ABLAPL/4585/2026 | STATE OF ODISHA SAMBIT KUMAR RANA VS | ABHAS MOHANTY VS | // PURI TOWN /380 /2025 () | |
| | | STATE OF ODISHA | | // | |

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| 454 | D-ABLAPL/4587/2026 | KALYANI SAHOO VS STATE OF ODISHA | RAMESH CHANDRA ROUT VS | KUJANGA /32 /2026 () // | |
| 455 | D-ABLAPL/4589/2026 | SUNIL KUMAR SWAIN @ BUNU @ SUNIL SWAIN VS STATE OF ODISHA | DILLIP KUMAR PRADHAN VS | BARANGA /62 /2026 () // | |
| 456 | D-ABLAPL/4590/2026 | HRUDAY RANJAN MOHANTY VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | BARANGA /45 /2026 () // | |
| 457 | D-ABLAPL/4591/2026 | SATYASHRAYEE SAHOO VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // | |
| 458 | D-ABLAPL/4592/2026 | SURATHA BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | N.T.P.C. /178 /2025 () // | |
| 459 | D-ABLAPL/4594/2026 | SATYAVAMA SAHOO VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // | |
| 460 | D-ABLAPL/4595/2026 | BIJAY KUMAR DASH VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // | |
| 461 | D-ABLAPL/4596/2026 | PUSPALATA CHAMPATI @ JHILLY ROUTARAY VS STATE OF ODISHA | SAKTI PRASAD DAS VS | JANKIA P.S. /379 /2025 () // | |
| 462 | D-ABLAPL/4597/2026 | BABULA @ BABULI GOUDA VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | SHERAGADA /464 /2023 () // | |
| 463 | D-ABLAPL/4598/2026 | RAMAMANI BARAL VS STATE OF ODISHA | ASHOK DAS VS | PIPLI /75 /2026 () // | |
| 464 | D-ABLAPL/4600/2026 | SATYANARAYAN PANDA VS STATE OF ODISHA | BIPLAB KUMAR DASH VS | KAKATAPUR /35 /2026 () // | |
| 465 | D-ABLAPL/4603/2026 | TITU MAHARANA @ TITA | KHAGESWAR BEHERA | / /0 | |

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|-----|--------------------|---|--------------------------|-----------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 466 | D-ABLAPL/4605/2026 | KANHUCHARAN SAHU | BIJAYA KUMAR RAGADA | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 467 | D-ABLAPL/4617/2026 | PRASON KU. TANDI @ PRASANA TANDI @ TUNA | SIDHARTHA SANKAR RAY (2) | PADMAPUR /65 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 468 | D-ABLAPL/4619/2026 | RADHA GOBINDA BARIK | JYOTIRMAYA SAHOO | BEGUNIA P.S. /55 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 469 | D-ABLAPL/4623/2026 | SRIKANT SWAIN | PRAVASH CHANDRA JENA | KHUNTUNI /30 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 470 | D-ABLAPL/4624/2026 | SANTOSH DALEI | MANAS KUMAR CHAND | NIRAKARPUR /45 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 471 | D-ABLAPL/4625/2026 | ABHIMANYU BEHERA | AJAYA KUMAR PRADHAN | PURI TOWN /494 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 472 | D-ABLAPL/4627/2026 | SNEHALATA MOHANTY | MANAS KUMAR CHAND | CUTTACK VIGILANCE /38 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 473 | D-ABLAPL/4628/2026 | BHARAT SUNDARAY @ BHARAT SUNDARA | BASUDEV PUJARI | NACHUNI /356 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 474 | D-ABLAPL/4629/2026 | BISWANATH SAHU @ SAHOO | PRABHAS CHANDRA PANDA | EOW,BHUBANESWAR /5 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 475 | D-ABLAPL/4630/2026 | DHIRENDRA KUMAR MOHANTY | MANAS KUMAR CHAND | CUTTACK VIGILANCE /38 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 476 | D-ABLAPL/4646/2026 | BODHISATWA PANDA | ABHISHEK MOHANTY | TANGARPALI /26 /2026 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-----------------------------|---------------------------------------|--------------------------|
| 477 | D-ABLAPL/4653/2026 | STATE OF ODISHA MITHUN BHUYAN VS | JYOTIRMAYA SAHOO VS | // BHANJANAGAR /1262 /2024 () | |
| 478 | D-ABLAPL/4654/2026 | STATE OF ODISHA ALOK PALA @ ALOK CHANDRA PAL VS | DIPTIREKHA NANDA VS | // OLATPUR /52 /2012 () | |
| 479 | D-ABLAPL/4656/2026 | STATE OF ODISHA SK LUKMAN VS | BHARAT JALLI VS | // TELKOI /322 /2025 () | AOD20240000581C202600011 |
| 480 | D-ABLAPL/4658/2026 | STATE OF ODISHA BIKASH KUMAR MOHANTY VS | MANOJ KUMAR PANDA VS | // SUNDARGARH TOWN /60 /2026 () | |
| 481 | D-ABLAPL/4665/2026 | STATE OF ODISHA SK LUKMAN VS | BHARAT JALLI VS | // TELKOI /9 /2026 () | AOD20240000581C202600012 |
| 482 | D-ABLAPL/4667/2026 | STATE OF ODISHA PIRU @ PIRA PRASAD MOHANTY VS | SUJATA JENA VS | // ATHGARH /43 /2023 () | |
| 483 | D-ABLAPL/4671/2026 | STATE OF ODISHA SUROJIT MOHANTY 322 VS | BARIK SRIKANT KUMAR VS | // // () | AOD20240000581C202600013 |
| 484 | D-ABLAPL/4672/2026 | THE STATE SANJIB KUMAR NAYAK VS | RINTU NAYAK VS | // NAIKANI-DIHI /27 /2026 () | AOD20250000560C202600001 |
| 485 | D-ABLAPL/4673/2026 | STATE OF ODISHA SUROJIT MOHANTY 09 VS | BARIK SRIKANT KUMAR VS | // // () | AOD20240000581C202600014 |
| 486 | D-ABLAPL/4677/2026 | THE STATE ANIL KU. ROUT @ ANIL ROUT VS | SANTOSH KUMAR MAHANTY VS | // BUGUDA /36 /2026 () | AOD20240000242C202600028 |
| 487 | D-ABLAPL/4680/2026 | STATE OF ODISHA SEIKH TAJUDDIN 322 VS | BARIK SRIKANT KUMAR VS | // // () | AOD20240000581C202600015 |
| | | THE STATE | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-----------------------------|--------------------------------|--------------------------|
| 488 | D-ABLAPL/4681/2026 | SEIKH @ SK TAJUDDIN @ RAJAN VS STATE OF ODISHA | BHARAT JALLI VS | TELKOI /9 /2026 () // | AOD20240000581C202600016 |
| 489 | D-ABLAPL/4686/2026 | RUSHI PRASAD NAHAK VS SUPERINTENDENT OF POLOCE, CID CB, CUTTACK | DHANESWAR BARIK VS | // () // | AOD20250000498C202600012 |
| 490 | D-ABLAPL/4690/2026 | TRILOCHAN NAYAK VS STATE OF ODISHA | SARTHAK MISHRA VS | BALIPATNA /9 /2026 () // | |
| 491 | D-ABLAPL/4691/2026 | TAPAN KUMAR GAJA VS STATE OF ODISHA | SOUMYAKANTA MOHAPATRA VS | BALIPATNA /9 /2026 () // | |

ORISSA HIGH COURT

MISC CASES FILED on :10/02/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|-------------------------------------|---|---|-------------------|
| 1 | D-OJC/10352/1998 OJC/10352/1998 | SUKADEV MP | SOUMYA MISHRA | 1/2026 |
| 2 | D-CRLMA/4507/2026 CRLMA/ / | TRINATH PRASAD MOHANTY MP | SUVASHISH PATTANAİK | 8/2026 |
| 3 | D-CRP/5969/2026 CRP/ / | TRINATH MOHAPATRA MP | AKASH KUMAR PATTAJOSHI | 11/2026 |
| 4 | D-CRLLP/4532/2026 CRLLP/ / | STATE OF ODISHA MP | PARTHA SARATHI NAYAK, A.G.A. | 25/2026 |
| 5 | D-CRLLP/4540/2026 CRLLP/ / | STATE OF ODISHA MP | GAYATRI PATRA, A. S.C. | 26/2026 |
| 6 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 30/2026 |
| 7 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 31/2026 |
| 8 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 32/2026 |
| 9 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 33/2026 |
| 10 | D-CRLMP/4679/2026 CRLMP/ / | BIJENDRA MUKHI MP | ANUPAM DASH | 34/2026 |
| 11 | D-JCRLA/17393/2024 JCRLA/85/2024 | KANDHA GOUDA MP | SUMAN MODI(OHCLSC), DUSHMANTA SAHOO, A.P.BOSE | 34/2026 |
| 12 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 34/2026 |
| 13 | D-JCRLA/1875/2026 JCRLA/22/2026 | CHANDU@BASANTA NAIK MP | JANMEJAYA KATKIA | 35/2026 |
| 14 | D-SA/59/1991 SA/59/1991 | PONCHA MP | M/S.P.MOHANTY | 35/2026 |
| 15 | D-JCRLA/1875/2026 JCRLA/22/2026 | CHANDU@BASANTA NAIK MP | JANMEJAYA KATKIA | 36/2026 |
| 16 | D-JCRLA/533/2026 JCRLA/13/2026 | CHAITANYA AMANATYA MP | JANMEJAYA KATIKIA | 37/2026 |
| 17 | D-JCRLA/533/2026 JCRLA/13/2026 | CHAITANYA AMANATYA MP | JANMEJAYA KATIKIA | 38/2026 |
| 18 | D-JCRLA/4560/2025 JCRLA/23/2025 | PRATAP NAIK MP | MR. HIMANSHU BHUSAN DASH,MR. AJAY KUMAR MOHARANA | 39/2026 |
| 19 | D-JCRLA/4560/2025 JCRLA/23/2025 | PRATAP NAIK MP | MR. HIMANSHU BHUSAN DASH,MR. AJAY KUMAR MOHARANA | 40/2026 |
| 20 | D-TRP(C)/6082/2026 TRP(C)/ / | AJAYA PALATA MP | SUSANTA KUMAR BARAL | 41/2026 |
| 21 | D-CMAPL/6073/2026 CMAPL/ / | RANJAN KUMAR JENA MP | DEEPALI MAHAPATRA | 42/2026 |
| 22 | D-CMAPL/737/2019 CMAPL/737/2019 | SHIV NARAYAN MANDAL MP | M/S S.K. NAYAK 2, KINTARA, S.S.K. NAYAK, A. BEHERA, G.C. RAY, K | 43/2026 |
| 23 | D-RPFAM/5975/2026 RPFAM/ / | SANKARNATH DAS MP | TRILOCHAN PANIGRAHI | 76/2026 |
| 24 | D-RVWPET/6101/2026 RVWPET/ / | BISWAJIT JENA MP | PRONOY MOHANTY | 76/2026 |
| 25 | D-RPFAM/5968/2026 RPFAM/ / | BISWAJIT KUANR MP | AKASH KUMAR PATTAJOSHI | 77/2026 |
| 26 | D-RVWPET/6165/2026 | UNION OF INDIA | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) | |

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|----|--|---|-------------------------------------|----------|
| | RVWPET/ / | MP | | 77/2026 |
| 27 | D-RPFAM/54726/2025 RPFAM/49/2026 | KALPANA SENAPATI @ BARAL MP | BAMADEV BARAL | 78/2026 |
| 28 | D-MATA/1797/2026 MATA/52/2026 | TANMAYA MOHANTY MP | GAJENDRANATH ROUT | 84/2026 |
| 29 | D-MATA/54954/2024 MATA/2/2025 | RAGHUNATH BARAL MP | BISHNU BRATA SINGH,PRIYABRATA SINHA | 85/2026 |
| 30 | D-MATA/54740/2025 MATA/51/2026 | KALPANA SENAPATI@BARAL MP | BAMADEV BARAL | 86/2026 |
| 31 | D-MATA/6020/2026 MATA/ / | ITISHREE PRADHAN MP | SUVALAXMI DEVI | 87/2026 |
| 32 | D-MATA/48801/2024 MATA/434/2024 | TUSARKANTA SETHI MP | ACHYUTANANDA PATTANAIAK | 88/2026 |
| 33 | D-MATA/35418/2025 MATA/343/2025 | KANHU CHARAN JENA MP | ASHOK DAS | 89/2026 |
| 34 | D-MATA/3284/2026 MATA/ / | SANJAYA KUMAR SINGH @ SANJAY KUMAR SINGH MP | KARANISHYAM MUDULI | 90/2026 |
| 35 | D-BLAPL/40048/2025 BLAPL/13969/2025 | BALESHWAR SUKRI @ BALESWAR @ TULASIBHAI MP | SUBHIMISHRA | 116/2026 |
| 36 | D-BLAPL/31007/2025 BLAPL/10924/2025 | KUMAR SUKLA @ KUMAR CHANDRA SUKLA MP | | 117/2026 |
| 37 | D-BLAPL/508/2026 BLAPL/1348/2026 | DILLIP DIGAL MP | AMIYA KUMAR TARAI | 118/2026 |
| 38 | D-BLAPL/13555/2024 BLAPL/4530/2024 | UTTAM KUMAR MAHAKUD MP | | 119/2026 |
| 39 | D-FAO/3904/2026 FAO/ / | SR. EXECUTIVE, LEGAL CLAIMS, S.B.I. GENERAL INSURANCE CO. LTD., MP | SEBASTIAN PRAYAN, KHORDHA | 127/2026 |
| 40 | D-FAO/926/2018 FAO/926/2018 | STATE OF ODISHA MP | | 128/2026 |
| 41 | D-FAO/926/2018 FAO/926/2018 | STATE OF ODISHA MP | | 129/2026 |
| 42 | D-FAO/5755/2026 FAO/ / | D.M.,M/S. NATIONAL INSURANCE CO. LTD. MP | POCINICK KUMAR MAHALI | 130/2026 |
| 43 | D-CRLREV/33363/2025 CRLREV/133/2026 | BINOD PARIDA MP | ACHYUTANANDA PATTANAIAK | 206/2026 |
| 44 | D-CRLREV/33363/2025 CRLREV/133/2026 | BINOD PARIDA MP | ACHYUTANANDA PATTANAIAK | 207/2026 |
| 45 | D-CRLREV/37357/2025 CRLREV/1136/2025 | SHYAM SUNDAR PODDAR MP | ABHISHEK DASH | 208/2026 |
| 46 | D-CRLREV/4502/2026 CRLREV/ / | DEBENDRA PRADHAN MP | SASHIBHUSAN DAS | 209/2026 |
| 47 | D-CRLREV/40659/2025 CRLREV/55/2026 | KRUSHNA CHANDRA NAIK MP | AMLAN SHAKTI PAUL | 210/2026 |
| 48 | D-CRLREV/4519/2026 CRLREV/ / | KUMUDINI KUIMURA MP | BIBHUTI RANJAN MOHANTY | 211/2026 |
| 49 | D-CRLREV/4524/2026 CRLREV/ / | MUKESH KUMAR MP | SWAPNA PRIYADARSHINI MISHRA | 212/2026 |
| 50 | D-CRLREV/31829/2025 CRLREV/809/2025 | ASHUTOSH SAHOO MP | SUSANTA KUMAR NATH | 213/2026 |
| 51 | D-CRLREV/4593/2026 CRLREV/ / | SIBANARAYAN BHANJA MP | KAUSTUVA MOHANTY | 214/2026 |
| 52 | D-CRLREV/27097/2025 CRLREV/671/2025 | RAJ KUMAR AGRAWAL MP | SUBRAT KUMAR NAYAK | 215/2026 |
| 53 | D-CRLREV/4651/2026 CRLREV/ / | SAJAN KUMAR HATI MP | JULU KHANSAMA | 216/2026 |
| 54 | D-ABLAPL/29258/2025 ABLAPL/14415/2025 | LAXMAN MIRDHHA MP | | 234/2026 |
| 55 | D-ABLAPL/39078/2025 ABLAPL/14781/2025 | RAJANI BHANDI MP | | 235/2026 |
| 56 | D-ABLAPL/9791/2024 ABLAPL/3951/2024 | SIVA CHATTAR MP | | 236/2026 |
| 57 | D-ABLAPL/576/2026 ABLAPL/385/2026 | SANTILATA PARIDA @ SANTILATA DEI MP | | 237/2026 |

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| 58 | D-ABLAPL/1808/2026 ABLAPL/790/2026 | BIJAY KUMAR NAIK MP | | 238/2026 |
| 59 | D-ABLAPL/13214/2025 ABLAPL/5158/2025 | SIMANCHAL CHOUDHURY MP | | 239/2026 |
| 60 | D-ABLAPL/36482/2025 ABLAPL/13831/2025 | TUSHAR KANTA BISWAL MP | | 240/2026 |
| 61 | D-ABLAPL/4543/2026 ABLAPL/ / | GAJENDRA ROUT MP | SOURAV DAS | 241/2026 |
| 62 | D-ABLAPL/1053/2026 ABLAPL/578/2026 | AFSANA BIBI MP | | 242/2026 |
| 63 | D-ABLAPL/2202/2018 ABLAPL/2202/2018 | RASMITA SWAIN MP | | 243/2026 |
| 64 | D-ABLAPL/30385/2025 ABLAPL/11805/2025 | JAFAR KHAN MP | | 244/2026 |
| 65 | D-ABLAPL/32888/2025 ABLAPL/12612/2025 | SANJAY MANDAL MP | | 245/2026 |
| 66 | D-ABLAPL/23203/2025 ABLAPL/9133/2025 | ASHWINI KUMAR DAS @ ASWINI MP | M/S BINOD BIHARI DAS | 246/2026 |
| 67 | D-RSA/105/2018 RSA/105/2018 | GOPEWAR BEHERA MP | MR.S.S.PRADHAN, M/S B.P.PRADHAN,P.MOHAPATRA,A.MOHANTY,D | 271/2026 |
| 68 | D-RSA/105/2018 RSA/105/2018 | GOPEWAR BEHERA MP | MR.S.S.PRADHAN, M/S B.P.PRADHAN,P.MOHAPATRA,A.MOHANTY,D | 272/2026 |
| 69 | D-RSA/6045/2026 RSA/ / | RAMA CHANDRA SWAIN MP | SATYA RANJAN MOHAPATRA | 273/2026 |
| 70 | D-RSA/6087/2026 RSA/ / | TAPAN KUMAR PANDIT MP | RAMESH AGARWAL | 274/2026 |
| 71 | D-RSA/6144/2026 RSA/ / | MAMATA BEHERA @ BHUKTA MP | BHASKAR CHANDRA PANDA | 275/2026 |
| 72 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 276/2026 |
| 73 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 277/2026 |
| 74 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 278/2026 |
| 75 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 279/2026 |
| 76 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 280/2026 |
| 77 | D-RSA/281/2019 RSA/281/2019 | MADAN SUNDAR SATAPATHY MP | SATYABADI MANTRY | 281/2026 |
| 78 | D-RSA/25130/2025 RSA/341/2025 | AKBAR KHAN MP | SOURAV SUMAN BHUYAN | 282/2026 |
| 79 | D-CMP/5933/2026 CMP/ / | CHITTARANJAN NAYAK MP | ACHYUTANANDA PATTANAIK | 294/2026 |
| 80 | D-CMP/4347/2026 CMP/ / | GIRIJA SHANKAR LATH@GIRJA SHANKAR MP | AMIT PRASAD BOSE | 295/2026 |
| 81 | D-CMP/6002/2026 CMP/ / | JAGANNATH ROUTO @ ROUT MP | MADAN MOHAN SWAIN | 296/2026 |
| 82 | D-CMP/5998/2026 CMP/ / | GOPABANDHU BEHERA MP | NIRANJAN PANDA | 297/2026 |
| 83 | D-CMP/6023/2026 CMP/292/2026 | SURENDRA ADLEKHA MP | AMIT PRASAD BOSE | 298/2026 |
| 84 | D-CMP/40634/2025 CMP/1708/2025 | BADRI NARAYAN PATTANAYAK MP | | 299/2026 |
| 85 | D-CMP/54737/2025 CMP/2133/2025 | KARTIKA MEHER MP | | 300/2026 |
| 86 | D-CMP/6077/2026 CMP/ / | BRAJAKISHORE DAS MP | SUSANTA KUMAR JETHY | 301/2026 |
| 87 | D-CMP/6077/2026 CMP/ / | BRAJAKISHORE DAS MP | SUSANTA KUMAR JETHY | 302/2026 |
| 88 | D-CMP/32343/2025 CMP/1251/2025 | SASHIKALA PATEL MP | BYOMOKESH SAHOO | 303/2026 |
| 89 | D-CMP/55146/2025 | PUSPANJALI MOHAPATRA | ASHOK KUMAR SAHOO | |

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| | CMP/8/2026 | MP | | 304/2026 |
| 90 | D-CMP/6167/2026 | RANJIT LENKA | MITHUN DAS | |
| | CMP/ / | MP | | 305/2026 |
| 91 | D-CMP/6084/2026 | NANDA KISHORE DAS | ALOK KUMAR PANDA | |
| | CMP/ / | MP | | 306/2026 |
| 92 | D-MACA/5981/2026 | SANU BINDHANI | PRADEEP KUMAR MISHRA | |
| | MACA/ / | MP | | 389/2026 |
| 93 | D-MACA/5988/2026 | KANHU CHARAN SAHOO | PRADEEP KUMAR MISHRA | |
| | MACA/ / | MP | | 390/2026 |
| 94 | D-MACA/5422/2026 | D.M.,THE NEW INDIA ASSURANCE CO. LTD. | MANUPOH SINHA | |
| | MACA/ / | MP | | 391/2026 |
| 95 | D-MACA/6050/2026 | B.M.,SHRIRAM GENERAL INSURANCE CO | SRINIVAS KUMAR MAHALI | |
| | MACA/ / | MP | | 392/2026 |
| 96 | D-MACA/6050/2026 | B.M.,SHRIRAM GENERAL INSURANCE CO | SRINIVAS KUMAR MAHALI | |
| | MACA/ / | MP | | 393/2026 |
| 97 | D-MACA/801/2026 | BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO | SRINIVAS KUMAR MAHALI | |
| | MACA/ / | MP | | 394/2026 |
| 98 | D-MACA/790/2026 | BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO | SRINIVAS KUMAR MAHALI | |
| | MACA/ / | MP | | 395/2026 |
| 99 | D-MACA/5359/2026 | DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO | SRINIVAS KUMAR MAHALI | |
| | MACA/150/2026 | MP | | 396/2026 |
| 100 | D-MACA/5695/2026 | SAROJ KUMAAR BEHERA | KAPILA CHARAN NAYAK | |
| | MACA/ / | MP | | 397/2026 |
| 101 | D-MACA/53009/2025 | ASHALATA ROUL | KAPILA CHARAN NAYAK | |
| | MACA/ / | MP | | 398/2026 |
| 102 | D-MACA/53019/2025 | KAILAS CHANDRA ROUL | KAPILA CHARAN NAYAK | |
| | MACA/ / | MP | | 399/2026 |
| 103 | D-CRLMC/4496/2026 | SRIKANTA KUMAR PAKAL | SRINIVAS MOHANTY | |
| | CRLMC/ / | MP | | 439/2026 |
| 104 | D-CRLMC/6101/2024 | SHAKTI SHANKAR BAKSI @ BOXI | M/S. RAJENDRA NARAYAN ROUT, RONAK KU ROUT, SURYAKANTA | |
| | CRLMC/949/2024 | MP | | 440/2026 |
| 105 | D-CRLMC/4534/2026 | DHARITRI PRASAD MISHRA | MAMTA TRIPATHY | |
| | CRLMC/ / | MP | | 441/2026 |
| 106 | D-CRLMC/4534/2026 | DHARITRI PRASAD MISHRA | MAMTA TRIPATHY | |
| | CRLMC/ / | MP | | 442/2026 |
| 107 | D-CRLMC/4545/2026 | PAWAN KUMAR JAJODIA | GOPABANDHU DASH | |
| | CRLMC/ / | MP | | 443/2026 |
| 108 | D-CRLMC/4576/2026 | HARISH CHANDRA GIRI | DEBASNAN DAS | |
| | CRLMC/ / | MP | | 444/2026 |
| 109 | D-CRLMC/4577/2026 | BHAGABAN DAS | NITYANANDA MOHAPATRA | |
| | CRLMC/ / | MP | | 445/2026 |
| 110 | D-CRLMC/35435/2025 | PURNA CHANDRA KUMBHAR | SRITAM KUMAR NAYAK | |
| | CRLMC/4860/2025 | MP | | 446/2026 |
| 111 | D-CRLMC/6081/2024 | PHAMPA@SARAT SWAIN | | |
| | CRLMC/1065/2024 | MP | | 447/2026 |
| 112 | D-CRLMC/4615/2026 | BHAGABAN MANTRY @ BHAGIA | PRINOY MOHANTY | |
| | CRLMC/ / | MP | | 448/2026 |
| 113 | D-CRLMC/4660/2026 | BLUE STAR SECURITY AND DETECTIVE SERVICE | SRINIVAS MOHANTY | |
| | CRLMC/ / | MP | | 449/2026 |
| 114 | D-CRLMC/4684/2026 | PRADEEP KUMAR SWAIN | ASHOK KUMAR SARANGI | |
| | CRLMC/ / | MP | | 450/2026 |
| 115 | D-CRLMC/4685/2026 | ORISSA STEVEDORES LTD., CUTTACK | SASWAT KUMAR ACHARYA | |
| | CRLMC/ / | MP | | 451/2026 |
| 116 | D-CRLA/171/2016 | SANJAYA SINGH DALAI@MRUTUNJAYA | M/S.TANMAY MISHRA | |
| | CRLA/171/2016 | MP | | 473/2026 |
| 117 | D-CRLA/1333/2026 | RASMITA DAS | PRAKASH CHANDRA SETHI | |
| | CRLA/77/2026 | MP | | 474/2026 |
| 118 | D-CRLA/1330/2026 | KRUSHNA CHANDRA DAS | PRAKASH CHANDRA SETHI | |
| | CRLA/75/2026 | MP | | 475/2026 |
| 119 | D-CRLA/1333/2026 | RASMITA DAS | PRAKASH CHANDRA SETHI | |
| | CRLA/77/2026 | MP | | 476/2026 |
| 120 | D-CRLA/1330/2026 | KRUSHNA CHANDRA DAS | PRAKASH CHANDRA SETHI | |
| | CRLA/75/2026 | MP | | 477/2026 |

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| 121 | D-CRLA/2540/2026 CRLA/168/2026 | RATIRANJAN ROUT@ROUTRAY MP | RAMA CHANDRA MOHANTY | 478/2026 |
| 122 | D-CRLA/4551/2026 CRLA/ / | RAMANATH DAS MP | RAJAT KUMAR PANDA | 479/2026 |
| 123 | D-CRLA/4551/2026 CRLA/ / | RAMANATH DAS MP | RAJAT KUMAR PANDA | 480/2026 |
| 124 | D-CRLA/4558/2026 CRLA/ / | KANHUA @ KHIROD KUMAR SAHOO MP | CHEERA RANJAN SATAPATHY | 481/2026 |
| 125 | D-CRLA/4558/2026 CRLA/ / | KANHUA @ KHIROD KUMAR SAHOO MP | CHEERA RANJAN SATAPATHY | 482/2026 |
| 126 | D-CRLA/163/2023 CRLA/163/2023 | NIMEI MANDAL MP | RAMANI KANTA PATTANAIAK | 483/2026 |
| 127 | D-CRLA/38579/2025 CRLA/1452/2025 | BIGHNESWAR DAS MP | BIRAJA PRASAD TRIPATHY | 484/2026 |
| 128 | D-CRLA/4618/2026 CRLA/ / | PRAKASH SAMAL MP | MAITRIJIT MOHANTY | 485/2026 |
| 129 | D-CRLA/4618/2026 CRLA/ / | PRAKASH SAMAL MP | MAITRIJIT MOHANTY | 486/2026 |
| 130 | D-CRLA/4632/2026 CRLA/ / | GURUDEV JENA MP | BYOMOKESH SAHOO | 487/2026 |
| 131 | D-CRLA/40240/2025 CRLA/178/2026 | SABAN KUMAR NAIK MP | SULOCHANA PATRO | 488/2026 |
| 132 | D-CRLA/40240/2025 CRLA/178/2026 | SABAN KUMAR NAIK MP | SULOCHANA PATRO | 489/2026 |
| 133 | D-WA/5974/2026 WA/ / | SUJANA ROUT MP | RABINARAYAN NAYAK | 663/2026 |
| 134 | D-WA/29858/2024 WA/2256/2024 | UPENDRA KUMAR BEHERA MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA | 664/2026 |
| 135 | D-WA/6043/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 665/2026 |
| 136 | D-WA/6042/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 666/2026 |
| 137 | D-WA/6043/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 667/2026 |
| 138 | D-WA/6042/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 668/2026 |
| 139 | D-WA/6054/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 669/2026 |
| 140 | D-WA/6054/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 670/2026 |
| 141 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 671/2026 |
| 142 | D-WA/6056/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 672/2026 |
| 143 | D-WA/6056/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 673/2026 |
| 144 | D-WA/54797/2025 WA/273/2026 | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 674/2026 |
| 145 | D-WA/6066/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 675/2026 |
| 146 | D-WA/54797/2025 WA/273/2026 | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 676/2026 |
| 147 | D-WA/6066/2026 WA/ / | BERHAMPUR UNIVERSITY, GANJAM MP | RAMDAS ACHARY | 677/2026 |
| 148 | D-WA/54798/2025 WA/274/2026 | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 678/2026 |
| 149 | D-WA/54798/2025 WA/274/2026 | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 679/2026 |
| 150 | D-WA/54800/2025 WA/275/2026 | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 680/2026 |
| 151 | D-WA/54800/2025 WA/275/2026 | STATE OF ODISHA MP | DEBASHIS TRIPATHY,A.G.A | 681/2026 |
| 152 | D-WA/55079/2025 | STATE OF ODISHA | SASWAT DAS, A.G.A. | |

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| | WA/276/2026 | MP | | 682/2026 |
| 153 | D-WA/55079/2025 WA/276/2026 | STATE OF ODISHA MP | SASWAT DAS, A.G.A. | |
| 154 | D-WA/3213/2026 WA/ / | ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR MP | | 683/2026 684/2026 |
| 155 | D-WA/6059/2026 WA/ / | INSPECTOR GENERAL OF REGISTRATION MP | CHITRAKARANJAN DASH,A.G.A | 685/2026 |
| 156 | D-WA/6059/2026 WA/ / | INSPECTOR GENERAL OF REGISTRATION MP | CHITRAKARANJAN DASH,A.G.A | 686/2026 |
| 157 | D-WA/55574/2025 WA/279/2026 | STATE OF ODISHA MP | ARABINDA TRIPATHY,A.G.A | 687/2026 |
| 158 | D-WA/55574/2025 WA/279/2026 | STATE OF ODISHA MP | ARABINDA TRIPATHY,A.G.A | 688/2026 |
| 159 | D-WA/49228/2025 WA/280/2026 | STATE OF ODISHA MP | UMESH CHANDRA BEHURA,A.G.A | 689/2026 |
| 160 | D-WA/49228/2025 WA/280/2026 | STATE OF ODISHA MP | UMESH CHANDRA BEHURA,A.G.A | 690/2026 |
| 161 | D-WA/6183/2026 WA/ / | EXECUTIVE ENGINEER (ELECTRICAL), TPE MP | BUDHJYOTI DASH | 691/2026 |
| 162 | D-WP(C)/38375/2024 WP(C)/23117/2024 | KRUSHNA CHANDRA ROUT MP | BISWABIHARI MOHANTY | 2948/2026 |
| 163 | D-WP(C)/5944/2026 WP(C)/ / | SAMIR KUMAR BHOI MP | ACHYUTANANDA PATTANAIK | 2949/2026 |
| 164 | D-WP(C)/5957/2026 WP(C)/ / | ANADI CHARAN NATH MP | JYOTIRMOY MOHAPATRA | 2950/2026 |
| 165 | D-WP(C)/13364/2025 WP(C)/9731/2025 | ANIMESH SAHOO MP | | 2951/2026 |
| 166 | D-WP(C)/5973/2026 WP(C)/4750/2026 | ARUNA SAMANTARAY MP | BHABANI SANKAR DAS | 2952/2026 |
| 167 | D-WP(C)/26263/2024 WP(C)/15675/2024 | DEBARAJ MALLICK MP | ANIL KUMAR DAS | 2953/2026 |
| 168 | D-WP(C)/47102/2025 WP(C)/32772/2025 | BASANTI SINGH MP | | 2954/2026 |
| 169 | D-WP(C)/5959/2026 WP(C)/4775/2026 | SRIPATI JOSHI MP | SUKANTA KUMAR DALAI | 2955/2026 |
| 170 | D-WP(C)/5960/2026 WP(C)/4788/2026 | SUBASH CHANDRA PANGI MP | SUKANTA KUMAR DALAI | 2956/2026 |
| 171 | D-WP(C)/40899/2023 WP(C)/40899/2023 | NIRUPAMA KHAMARI MP | SUSHANTA KUMAR JOSHI | 2957/2026 |
| 172 | D-WP(C)/54788/2025 WP(C)/1463/2026 | ANITA RANI DAS @ BEHERA MP | VIVEKANANDA JENA | 2958/2026 |
| 173 | D-WP(C)/2253/2025 WP(C)/2117/2025 | KARAMA SINGH MP | SATYA RANJAN PATI | 2959/2026 |
| 174 | D-WP(C)/4503/2026 WP(C)/4146/2026 | JAYARAJ SAMANTARAY MP | | 2960/2026 |
| 175 | D-WP(C)/33726/2024 WP(C)/19128/2024 | M/S. GREEN ENERGY RESOURCES, SAMBALPUR MP | PRADIP PARIJA, ANANDA CHANDRA SWAIN | 2961/2026 |
| 176 | D-WP(C)/5982/2026 WP(C)/ / | AMRITA PANDA MP | SASWATA PATNAIK | 2962/2026 |
| 177 | D-WP(C)/5963/2026 WP(C)/ / | SATYABAN SAHOO MP | SRINIVAS MOHANTY | 2963/2026 |
| 178 | D-WP(C)/5964/2026 WP(C)/4739/2026 | UPENDRA KUMAR SAHOO MP | SRINIVAS MOHANTY | 2964/2026 |
| 179 | D-WP(C)/26262/2024 WP(C)/16215/2024 | SUSHIL KUMAR JENA MP | ANIL KUMAR DAS | 2965/2026 |
| 180 | D-WP(C)/5965/2026 WP(C)/ / | SATYAPRIYA MISHRA MP | SRINIVAS MOHANTY | 2966/2026 |
| 181 | D-WP(C)/52716/2025 WP(C)/36187/2025 | RANJIT KUMAR DASH MP | AMIYA KUMAR CHHATOI,MR.BUDHADEV ROUSTRAY | 2967/2026 |
| 182 | D-WP(C)/5992/2026 WP(C)/ / | MASHI CHARAN NAG MP | SUSHANTA KUMAR JOSHI | 2968/2026 |
| 183 | D-WP(C)/52716/2025 WP(C)/36187/2025 | RANJIT KUMAR DASH MP | AMIYA KUMAR CHHATOI,MR.BUDHADEV ROUSTRAY | 2969/2026 |

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| 184 | D-WP(C)/46520/2025 WP(C)/32077/2025 | DEBASMITA CHAKRA MP | AVIJIT MISHRA | 2970/2026 |
| 185 | D-WP(C)/1881/2026 WP(C)/3222/2026 | BHAGABAT MAHANTA MP | PRAFULLA CHANDRA ACHARYA | 2971/2026 |
| 186 | D-WP(C)/1885/2026 WP(C)/3254/2026 | RADHANATH MAHANTA MP | PRAFULLA CHANDRA ACHARYA | 2972/2026 |
| 187 | D-WP(C)/5742/2026 WP(C)/ / | PADMINI BEHERA MP | PRAFULLA CHANDRA ACHARYA | 2973/2026 |
| 188 | D-WP(C)/5983/2026 WP(C)/4839/2026 | SAROJ KUMAR SAHU MP | SUKANTA KUMAR DALAI | 2974/2026 |
| 189 | D-WP(C)/5994/2026 WP(C)/ / | M/S.PAL AND PAL INFRASTRUCTURES PRIVATE LIMITED, MP | PRAMESH CHANDRANESWAR | 2975/2026 |
| 190 | D-WP(C)/5995/2026 WP(C)/4814/2026 | PREMANANDA BEHERA MP | BIKASH MISHRA | 2976/2026 |
| 191 | D-WP(C)/5996/2026 WP(C)/4810/2026 | ABHISHEK MISHRA MP | BIKASH MISHRA | 2977/2026 |
| 192 | D-WP(C)/5997/2026 WP(C)/ / | AMAN SAHU MP | JAGABANDHU SAHU | 2978/2026 |
| 193 | D-WP(C)/55541/2025 WP(C)/4708/2026 | ASHISH PRAMANICK MP | SIDHESWAR RATH | 2979/2026 |
| 194 | D-WP(C)/6001/2026 WP(C)/ / | DIBYENDU PATRO MP | DAYANIDHI MISHRA | 2980/2026 |
| 195 | D-WP(C)/3459/2026 WP(C)/3223/2026 | M/S. MAHANADI COALFIELDS LTD., BURLA, MP | SAMBHU DAS | 2981/2026 |
| 196 | D-WP(C)/6003/2026 WP(C)/ / | SWAGAT PANDA MP | BHABANI PRASAD MOHANTY | 2982/2026 |
| 197 | D-WP(C)/6005/2026 WP(C)/ / | SURENDRA NATH PRADHAN MP | SRIMAN ARPIT MOHANTY | 2983/2026 |
| 198 | D-WP(C)/6010/2026 WP(C)/ / | SANGEETA AGARWAL MP | RADHEYSHYAM CHIMANKA | 2984/2026 |
| 199 | D-WP(C)/6013/2026 WP(C)/ / | RAJPAL SINGH ROHILLA MP | MANOJ VERMA | 2986/2026 |
| 200 | D-WP(C)/6014/2026 WP(C)/ / | SRIMANTA KUMAR PATRA MP | BHABANI PRASAD MOHANTY | 2987/2026 |
| 201 | D-WP(C)/6017/2026 WP(C)/4800/2026 | SUSANTA KUMAR PRADHAN MP | JYOTSNA RANI TRIPATHY | 2988/2026 |
| 202 | D-WP(C)/3531/2026 WP(C)/2915/2026 | ASHOK KUMAR SAMANTARAY MP | | 2989/2026 |
| 203 | D-WP(C)/6021/2026 WP(C)/ / | ANIL KUMAR ROUT MP | MANOJ KUMAR MOHANTY | 2990/2026 |
| 204 | D-WP(C)/6015/2026 WP(C)/ / | SAMBANA ISMAIL MP | PANCHANAN PANIGRAHI | 2991/2026 |
| 205 | D-WP(C)/7688/2025 WP(C)/5868/2025 | MANAS KUMAR PRADHAN MP | | 2992/2026 |
| 206 | D-WP(C)/5171/2026 WP(C)/4312/2026 | SAMBALPUR UNIVERSITY INSTITUTE OF INFORMATION TECHNOLOGY (SUIIT), MP | SAMBALPUR | 2993/2026 |
| 207 | D-WP(C)/6026/2026 WP(C)/ / | TRILOCHAN SINGH MP | MANAS RANJAN BAUG | 2994/2026 |
| 208 | D-WP(C)/6036/2026 WP(C)/ / | DEOKARAN PRASAD JAISWAL MP | DEBABRATA DAS | 2995/2026 |
| 209 | D-WP(C)/6041/2026 WP(C)/ / | UNION OF INDIA MP | GOPINATH SETHI | 2996/2026 |
| 210 | D-WP(C)/6041/2026 WP(C)/ / | UNION OF INDIA MP | GOPINATH SETHI | 2997/2026 |
| 211 | D-WP(C)/6039/2026 WP(C)/ / | INDIRA GANDHI NATIONAL OPEN UNIVERSITY, MP | SRINIBHA KANESWAR BOSE | 2998/2026 |
| 212 | D-WP(C)/6044/2026 WP(C)/ / | SAMAPIKA DAS MP | SUKANTA KUMAR DALAI | 2999/2026 |
| 213 | D-WP(C)/6057/2026 WP(C)/4833/2026 | AHALYA PARIDA MP | PARSURAM MOHAPATRA | 3000/2026 |
| 214 | D-WP(C)/31343/2025 WP(C)/21957/2025 | AUTHUM INVESTMENT AND INFRASTRUCTURE LIMITED, MP | BBSR | 3001/2026 |
| 215 | D-WP(C)/52294/2025 | OM PRAKASH NAYAK | | |

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| | WP(C)/37602/2025 | MP | | 3002/2026 |
| 216 | D-WP(C)/6061/2026 WP(C)/ / | PINKI KUMARI KEDIA MP | SABYASACHI PANDA | 3003/2026 |
| 217 | D-WP(C)/6058/2026 WP(C)/ / | M/S P.P. RICE MILLS MP | KAJAL SAHOO | 3004/2026 |
| 218 | D-WP(C)/3411/2026 WP(C)/3367/2026 | DIPAK JYOTI SARANGI MP | KAPILA CHARAN NAYAK | 3005/2026 |
| 219 | D-WP(C)/6065/2026 WP(C)/4834/2026 | NIRUPAMA DASH @ MISHRA MP | AMIT PRASAD BOSE | 3006/2026 |
| 220 | D-WP(C)/51962/2024 WP(C)/31674/2024 | SANDEEP KUMAR SAHOO MP | SAURAV TIBREWAL | 3007/2026 |
| 221 | D-WP(C)/6068/2026 WP(C)/ / | SAIKH SAKUR @ ABDUL SAKUR KHAN MP | ARIJEET MISHRA | 3008/2026 |
| 222 | D-WP(C)/6070/2026 WP(C)/ / | SAYEDA BEGUM @ SAYADA BEGAM MP | ARIJEET MISHRA | 3009/2026 |
| 223 | D-WP(C)/33584/2025 WP(C)/23450/2025 | SHIVSANKAR MOHANTY MP | IN PERSON | 3010/2026 |
| 224 | D-WP(C)/1402/2026 WP(C)/2324/2026 | MANOJ KUMAR MUDULI MP | | 3011/2026 |
| 225 | D-WP(C)/6074/2026 WP(C)/ / | AMRIUN NISHA MP | ARIJEET MISHRA | 3012/2026 |
| 226 | D-WP(C)/5840/2026 WP(C)/ / | GEETANJALI NAYAK MP | SABYASACHI PANDA | 3013/2026 |
| 227 | D-WP(C)/6076/2026 WP(C)/ / | SHAIKH SABIR @ SHAIKH SABIR MP | ARIJEET MISHRA | 3014/2026 |
| 228 | D-WP(C)/6078/2026 WP(C)/ / | SAHAJAN KHAN MP | ARIJEET MISHRA | 3015/2026 |
| 229 | D-WP(C)/6081/2026 WP(C)/ / | PARBATI KANHAR MP | ARIJEET MISHRA | 3016/2026 |
| 230 | D-WP(C)/4633/2026 WP(C)/4084/2026 | PRADEEP KUMAR PATRA MP | NITYA RANJAN SAHOO | 3017/2026 |
| 231 | D-WP(C)/6094/2026 WP(C)/ / | SHAILESH KING SUBHNIL MP | SURYAKANTA JENA | 3018/2026 |
| 232 | D-WP(C)/6093/2026 WP(C)/ / | RAJESH KUMAR PRADHAN MP | AMITABH MISHRA | 3019/2026 |
| 233 | D-WP(C)/6096/2026 WP(C)/ / | SHAIKH NOOR MP | ARIJEET MISHRA | 3020/2026 |
| 234 | D-WP(C)/46883/2024 WP(C)/27985/2024 | NATABAR BARIK MP | SUKANTA KUMAR NAYAK | 3021/2026 |
| 235 | D-WP(C)/55014/2025 WP(C)/2253/2026 | SATYENDRA NARAYAN CHAND MP | SUBRATA KUMAR MOHANTY | 3022/2026 |
| 236 | D-WP(C)/36467/2022 WP(C)/36467/2022 | RABINDRANATH PADHY MP | SUBHAM SHARMA | 3023/2026 |
| 237 | D-WP(C)/499/2026 WP(C)/2222/2026 | COLLEGE OF ENGINEERING, BHUBANESWAR MP | KALPESH KUMAR GHOSE KALPESH KUMAR GHOSE | 3024/2026 |
| 238 | D-WP(C)/25915/2025 WP(C)/17983/2025 | NRUSINGH NATH DASH MP | ATUL TRIPATHY | 3025/2026 |
| 239 | D-WP(C)/6120/2026 WP(C)/ / | M/S.BAIKUNTHA NATH BARIK, CHARAMPA MP | CHHIDRAK KAJAN DAS | 3026/2026 |
| 240 | D-WP(C)/8879/2018 WP(C)/8879/2018 | CMD,NALCO MP | M/S.JAYANT KU.RATH | 3027/2026 |
| 241 | D-WP(C)/8881/2018 WP(C)/8881/2018 | CMD,NALCO MP | M/S.JAYANT KU.RATH | 3028/2026 |
| 242 | D-WP(C)/6131/2026 WP(C)/ / | BELA BALIARSINGH MP | BHAGABAN BEHERA | 3029/2026 |
| 243 | D-WP(C)/5270/2025 WP(C)/4065/2025 | M/S. GANAPATI ALUMINIUM, MADHIPUR, MP | BKRANSEENAPATI | 3030/2026 |
| 244 | D-WP(C)/4762/2026 WP(C)/4595/2026 | SURYAKANTA SAMANTARAY MP | MANORANJAN DAS | 3031/2026 |
| 245 | D-WP(C)/6176/2026 WP(C)/ / | BISIKESAN BAGH MP | KUNAL KUMAR SWAIN | 3032/2026 |
| 246 | D-WP(C)/2447/2026 WP(C)/2401/2026 | ABDUL HAKIM KHAN MP | SAROJ KUMAR PADHI | 3033/2026 |

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| 247 | D-WP(C)/6199/2026 WP(C)/ / | ABINASH NANDA MP | RAJKISHORE SWAIN | 3034/2026 |
| 248 | D-WP(C)/6225/2026 WP(C)/ / | AKBAR ALI MP | BISWORANJAN SWAIN | 3035/2026 |
| 249 | D-WP(C)/6226/2026 WP(C)/ / | TUNI BEHERA @ CHHABI BEHERA MP | AMLAN SHAKTI PAUL | 3036/2026 |
| 250 | D-WP(C)/6227/2026 WP(C)/ / | RABINDRA ROUT MP | RABI NARAYAN PANDA | 3037/2026 |
| 251 | D-WP(C)/6230/2026 WP(C)/ / | MADHUSUDAN DALAI MP | ASISH MISHRA | 3038/2026 |
| 252 | D-WP(C)/6233/2026 WP(C)/ / | BIJAY NAIK MP | KOUSIK ANANDA GURU | 3039/2026 |
| 253 | D-WP(C)/6238/2026 WP(C)/ / | NABAKISHORE PANDA MP | ANANTA NARAYAN PATTANAYAK | 3040/2026 |
| 254 | D-WP(C)/6253/2026 WP(C)/ / | KOINO KIMBAKA MP | SANTOSH KUMAR DASH | 3041/2026 |